

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :13-05-2024

Date : 13.05.2024									
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Deal ing Sec tion	Se at
1	43854 /2024	13.05. 2024	BLAPL - 2612/ 2024	GYANENDRA KUMAR TRIPATHY	C.O .		Order Dtd. 2024-05- 06		(S ea t No -)
2	43855 /2024	13.05. 2024	BLAPL - 4185/ 2024	A MOHANTY	C.O .		Order Dtd. 2024-05- 06	BAIL -2	(S ea t No - 12)
3	43856 /2024	13.05. 2024	ABLAP L- 2146/ 2024	A SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-05- 08		(S ea t No - 12)
4	43857 /2024	13.05. 2024	BLAPL - 4189/ 2024	A MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2024-05- 06	BAIL -1	(S ea t No - 3)
5	43858 /2024	13.05. 2024	BLAPL - 4181/ 2024	G JAYASINGH	C.O .	COUR T NO. 11	Order Dtd. 2024-05- 06	BAIL -1	(S ea t No - 4)
6	43859 /2024	13.05. 2024	BLAPL - 1320/ 2024	N SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-05- 06	BAIL -1	(S ea t No

									- 2)
7	43860 /2024	13.05. 2024	BLAPL - 4394/ 2024	S DASH	C.O .	COUR T NO. 11	Order Dtd. 2024-05- 08		(S ea t No - 2)
8	43861 /2024	13.05. 2024	BLAPL - 4382/ 2024	S DASH	C.O .	COUR T NO. 11	Order Dtd. 2024-05- 08		(S ea t No - 2)
9	43862 /2024	13.05. 2024	BLAPL - 4358/ 2024	SR PANI	C.O .	COUR T NO. 11	Order Dtd. 2024-05- 07		(S ea t No - 2)
10	43863 /2024	13.05. 2024	BLAPL - 4357/ 2024	HK DASH	C.O .	COUR T NO. 11	Order Dtd. 2024-05- 07		(S ea t No - 2)
11	43864 /2024	13.05. 2024	WP (C) - 10933 /2012	S C DASH	C.O .	COUR T NO. 11	Order Dtd. 2024-05- 09	WRIT BRAN CH-3	(S ea t No - 14)
12	43865 /2024	13.05. 2024	WP (C) - 8757/ 2024	JUDHISTHIR SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-05- 09	WRIT BRAN CH-7	(S ea t No - 10)
13	43866 /2024	13.05. 2024	WP (C) - 11566 /2024	SITANSU MOHAN SINGH	C.O .	COUR T NO. 20	Order Dtd. 2024-05- 09	WRIT BRAN CH-6	(S ea t No - 16)
14	43867 /2024	13.05. 2024	WP (C) - 4164/ 2024	PARTHA SARATHI DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 13)

)
15	43868/2024	13.05.2024	BLAPL - 3827/2024	JP KAR	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Seat No - 13)
16	43869/2024	13.05.2024	CRLMC - 1563/2024	G. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 2)
17	43870/2024	13.05.2024	CRLMC - 3331/2023	R.R. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 3)
18	43871/2024	13.05.2024	CRLMC - 1598/2024	T.D. RATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 2)
19	43872/2024	13.05.2024	CRLMC - 1648/2024	PRIYA RANJAN MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-08		(Seat No - 2)
20	43873/2024	13.05.2024	CRLMC - 1678/2024	T.D. RATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-08		(Seat No - 2)
21	43874/2024	13.05.2024	WP (C) - 7520/2024	S CH SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2024-05-09	WRIT BRANCH-1	(Seat No - 4)
22	43875/2024	13.05.2024	CRLMC - 5530/2023	B.B.ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 1)
23	43876/2024	13.05.2024	WP (C) - 11204	MANASI PANDA	C.O.	COURT NO.	Order Dtd. 2024-05-09	WRIT BRANCH-3	(Seat

			/2024			20			No-33)
24	43877/2024	13.05.2024	CRLMC-1562/2024	G. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No-2)
25	43878/2024	13.05.2024	WP(C)-20046/2011	S C DASH	C.O.	COURT NO. 20	Order Dtd. 2024-05-09	WRIT BRANCH-5	(Seat No-21)
26	43879/2024	13.05.2024	CRLMC-1682/2024	D.K. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-05-08		(Seat No-21)
27	43880/2024	13.05.2024	WP(C)-11563/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-05-09	WRIT BRANCH-6	(Seat No-16)
28	43881/2024	13.05.2024	CRLMC-1682/2024	M.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-05-08		(Seat No-16)
29	43882/2024	13.05.2024	CRLMC-1682/2024	M.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-05-08		(Seat No-16)
30	43883/2024	13.05.2024	WP(C)-11562/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-05-09	WRIT BRANCH-6	(Seat No-16)
3	43884	13.05.	CMP-	S MOHARANA	C.O.	COUR	Order Dtd. 2024-05-	WRIT	(S

1	/2024	2024	462/2024		.	T NO. 20	09	BRANCH-2	eat No - 6)
3 2	43885 /2024	13.05. 2024	CMP- 481/2 024	K K NATH	C.O .	COUR T NO. 20	Order Dtd. 2024-05- 09	WRIT BRAN CH-2	(S ea t No - 6)
3 3	43886 /2024	13.05. 2024	CRLMC - 1725/ 2024	JINU RANI	C.O .	COUR T NO. 20	Order Dtd. 2024-05- 08	CRIM INAL MISC	(S ea t No - 6)
3 4	43887 /2024	13.05. 2024	CMP- 379/2 024	C R NAYAK	C.O .	COUR T NO. 20	Order Dtd. 2024-05- 09	WRIT BRAN CH-1	(S ea t No - 30)
3 5	43888 /2024	13.05. 2024	CRLMC - 1662/ 2024	M.K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 30)
3 6	43889 /2024	13.05. 2024	CMP- 380/2 024	C R NAYAK	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09	WRIT BRAN CH-1	(S ea t No - 30)
3 7	43890 /2024	13.05. 2024	CRLMC - 1663/ 2024	M.K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 30)
3 8	43891 /2024	13.05. 2024	CMP- 1353/ 2022	P K DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-05- 09	WRIT BRAN CH-4	(S ea t No - 38)
3	43892	13.05.	CRLMC	M.K. MOHANTY	C.O	COUR	Order Dtd. 2024-05-		(S

9	/2024	2024	- 1664/ 2024		.	T NO. 15	09		ea t No - 38)
4 0	43893 /2024	13.05. 2024	CRLMC - 1665/ 2024	M.K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 38)
4 1	43894 /2024	13.05. 2024	CRLMC - 1759/ 2024	R.K. MALLICK	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 38)
4 2	43895 /2024	13.05. 2024	WP (C) - 11373 /2024	MANAS PATI	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 07	WRIT BRAN CH-4	(S ea t No - 46)
4 3	43896 /2024	13.05. 2024	WP (C) - 11441 /2024	L. PANDA	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 07	WRIT BRAN CH-5	(S ea t No - 23)
4 4	43897 /2024	13.05. 2024	WP (C) - 11442 /2024	L. PANDA	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 07	WRIT BRAN CH-5	(S ea t No - 23)
4 5	43898 /2024	13.05. 2024	WP (C) - 11439 /2024	L. PANDA	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 07	WRIT BRAN CH-5	(S ea t No - 23)
4 6	43899 /2024	13.05. 2024	CRLMC - 1499/ 2024	M. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 08	CRIM INAL MISC	(S ea t No -)

									3)
47	43900/2024	13.05.2024	CRLMC - 2562/2023	SHYAMANANDA MOHARANA	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 4)
48	43902/2024	13.05.2024	CRLMC - 3022/2023	SK. KALIM UDDIN	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 4)
49	43903/2024	13.05.2024	CRLMC - 4097/2023	SATYA PURNA PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 3)
50	43905/2024	13.05.2024	CRLRE V- 16/2024	MANOJ KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-14	CRIMINAL REVISION	(Seat No - 3)
51	43906/2024	13.05.2024	CRLMC - 1059/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 6)
52	43907/2024	13.05.2024	CRLMC - 1097/2024	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 6)
53	43908/2024	13.05.2024	BLAPL - 11551/2023	SATYAPRIYA SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024-05-09	BAIL -2	(Seat No - 10)
54	43910/2024	13.05.2024	CRLMC - 1214/2024	L.D. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 5)
55	43911/2024	13.05.2024	BLAPL - 962/2	SANJIB KUMAR BHANJADEO	C.O.	COURT NO.	Order Dtd. 2024-05-09		(Seat No - 5)

			024			1			No-5)
56	43912/2024	13.05.2024	CRLMC-1321/2024	R.K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No-1)
57	43913/2024	13.05.2024	CRLMP-558/2024	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Seat No-35)
58	43914/2024	13.05.2024	CRLMP-407/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH-5	(Seat No-21)
59	43916/2024	13.05.2024	BLAPL-13900/2023	G. JAYSHING	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-19	BAIL-1	(Seat No-6)
60	43917/2024	13.05.2024	BLAPL-13338/2023	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	BAIL-1	(Seat No-3)
61	43918/2024	13.05.2024	SAO-15/2023	P K DAS	C.O.	DR (J)	Order Dtd. 2024-06-26		(Seat No-3)
62	43919/2024	13.05.2024	WP(C)-11387/2024	B.K. BEHERA	C.O.	DR (J)	Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No-46)
63	43920/2024	13.05.2024	WP(C)-11513/2024	DILIP SAMAL	C.O.	DR (J)	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Seat No-

									16)
64	43921/2024	13.05.2024	WP (C) - 11365/2024	M.R. SAHOO	C.O.	DR (J)	Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No - 46)
65	43922/2024	13.05.2024	WP (C) - 3750/2024	PRASANTA KUMAR DAS	C.O.	COURT NO. 16	Order Dtd. 2024-05-09	WRIT BRANCH-7	(Seat No - 18)
66	43923/2024	13.05.2024	WP (C) - 11342/2024	D.P. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No - 46)
67	43924/2024	13.05.2024	WP (C) - 11377/2024	S K BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-05-08	WRIT BRANCH-4	(Seat No - 46)
68	43925/2024	13.05.2024	WP (C) - 11347/2024	B.C. PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No - 46)
69	43927/2024	13.05.2024	WP (C) - 11348/2024	J.N. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No - 46)
70	43929/2024	13.05.2024	WP (C) - 11404/2024	P K DAS	C.O.	COURT NO. 16	Order Dtd. 2024-07-01	WRIT BRANCH-5	(Seat No - 23)
71	43930/2024	13.05.2024	WP (C) -	G. SUNDARA	C.O.	COURT	Order Dtd. 9999-12-31	WRIT BRANCH	(Seat

			11360 /2024			NO. 2 OLD		CH-4	t No - 46)
7 2	43932 /2024	13.05. 2024	WP (C) - 11364 /2024	A.K. RANA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 07	WRIT BRAN CH-4	(S ea t No - 46)
7 3	43934 /2024	13.05. 2024	WP (C) - 11178 /2024	TAPAN KU. NAYAK	C.O .	COUR T NO. 16	Order Dtd. 2024-07- 01	WRIT BRAN CH-2	(S ea t No - 7)
7 4	43935 /2024	13.05. 2024	WP (C) - 11433 /2024	KANTHAMANI SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2024-05- 07	WRIT BRAN CH-5	(S ea t No - 23)
7 5	43937 /2024	13.05. 2024	WP (C) - 11378 /2024	L.K. NAYAK	C.O .	COUR T NO. 16	Order Dtd. 2024-05- 07	WRIT BRAN CH-4	(S ea t No - 46)
7 6	43939 /2024	13.05. 2024	WP (C) - 11434 /2024	KANTHAMANI SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2024-05- 07	WRIT BRAN CH-5	(S ea t No - 23)
7 7	43940 /2024	13.05. 2024	WP (C) - 11413 /2024	GAGAN BIHARI SINGH	C.O .	COUR T NO. 16	Order Dtd. 2024-05- 07	WRIT BRAN CH-5	(S ea t No - 23)
7 8	43941 /2024	13.05. 2024	WP (C) - 11435 /2024	KANTHAMANI SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2024-05- 07	WRIT BRAN CH-5	(S ea t No - 23)

79	43943/2024	13.05.2024	WP (C) - 11413/2024	S.K. DASH	C.O.	COURT NO. 16	Order Dtd. 2024-05-07	WRIT BRANCH-5	(Seat No - 23)
80	43944/2024	13.05.2024	WP (C) - 11287/2024	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-07	WRIT BRANCH-3	(Seat No - 33)
81	43945/2024	13.05.2024	WP (C) - 11709/2024	K.N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No - 4)
82	43947/2024	13.05.2024	ARBA-21/2023	NILAMADHAB BISOI	C.O.	COURT NO. 7	Order Dtd. 2024-05-08		(Seat No - 4)
83	43948/2024	13.05.2024	CRLA-365/2023	DEBENDRA NARAYAN PATTANAIAK	C.O.	COURT NO. 5	Order Dtd. 2024-09-25	CRIMINAL APPEAL	(Seat No - 9)
84	43949/2024	13.05.2024	CRLA-228/2024	S.K. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-05-08	CRIMINAL APPEAL	(Seat No - 10)
85	43950/2024	13.05.2024	WP (C) - 11225/2024	SANGRAM KUMAR SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 33)
86	43951/2024	13.05.2024	CRLA-261/2024	J. PARDHAN	C.O.	COURT NO. 5	Order Dtd. 2024-05-08	CRIMINAL APPEAL	(Seat No - 10)

87	43952/2024	13.05.2024	WP (C) - 11337/2024	M R SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No - 46)
88	43954/2024	13.05.2024	WP (C) - 11305/2024	JAYANTA KUMAR KHANDAYATRAY	C.O.	COURT NO. 5	Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No - 46)
89	43955/2024	13.05.2024	WP (C) - 11521/2024	T. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Seat No - 16)
90	43956/2024	13.05.2024	WP (C) - 11320/2024	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No - 46)
91	43958/2024	13.05.2024	WP (C) - 11247/2024	A K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 33)
92	43959/2024	13.05.2024	WP (C) - 10219/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-7	(Seat No - 5)
93	43960/2024	13.05.2024	WP (C) - 11528/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Seat No - 16)
94	43961/2024	13.05.2024	WP (C) - 11215/2024	B K PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No -)

									33)
95	43962/2024	13.05.2024	WP (C) - 11229/2024	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 33)
96	43963/2024	13.05.2024	WP (C) - 11215/2024	SANGRAM KUMAR SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 33)
97	43964/2024	13.05.2024	WP (C) - 11548/2024	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Seat No - 16)
98	43965/2024	13.05.2024	WP (C) - 11511/2024	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Seat No - 16)
99	43967/2024	13.05.2024	CRLMC - 1413/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 3)
100	43969/2024	13.05.2024	WP (C) - 11427/2024	KAMALAKANTA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-5	(Seat No - 23)
101	43970/2024	13.05.2024	CRLMC - 1436/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-22	CRIMINAL MISC	(Seat No - 3)
102	43971/2024	13.05.2024	WP (C) - 11350/2024	MANORANJAN PADHI	C.O.	COURT NO. 15	Order Dtd. 2024-05-08		(Seat No

									-3)
103	43973/2024	13.05.2024	CRLMC - 1453/2024	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No - 3)
104	43974/2024	13.05.2024	WP (C) - 11504/2024	C R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Seat No - 16)
105	43975/2024	13.05.2024	CRLMC - 1501/2024	H.K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 2)
106	43977/2024	13.05.2024	CONTC - 3622/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CONT EMPT	(Seat No - 5)
107	43979/2024	13.05.2024	CRLMC - 1503/2024	M. JATI	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 2)
108	43980/2024	13.05.2024	CONTC - 3625/2024	RANJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CONT EMPT	(Seat No - 5)
109	43981/2024	13.05.2024	CRLMC - 1504/2024	A.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 2)
110	43983/2024	13.05.2024	CONTC - 3626/2024	RANJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Seat No - 2)
111	43985/2024	13.05.2024	CRLMC -	M. NANDY	C.O.	COURT	Order Dtd. 2024-05-08	CRIMINAL	(Seat

1			1512/ 2024			NO. 15		MISC	t No - 2)
1 1 2	43986 /2024	13.05. 2024	CONTC - 3627/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09	CONT EMPT	(S ea t No - 5)
1 1 3	43988 /2024	13.05. 2024	CRLMC - 1516/ 2024	M.K. PANI	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 08	CRIM INAL MISC	(S ea t No - 2)
1 1 4	43989 /2024	13.05. 2024	CRLMC - 1522/ 2024	AJAYA KUMAR PRADHAN	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 08	CRIM INAL MISC	(S ea t No - 2)
1 1 5	43991 /2024	13.05. 2024	CRLMC - 1532/ 2024	S.R. PANI	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 08	CRIM INAL MISC	(S ea t No - 2)
1 1 6	43993 /2024	13.05. 2024	CONTC - 3628/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09	CONT EMPT	(S ea t No - 5)
1 1 7	43994 /2024	13.05. 2024	CRLMC - 1575/ 2024	A.K. RANA	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 08	CRIM INAL MISC	(S ea t No - 2)
1 1 8	43995 /2024	13.05. 2024	CONTC - 3629/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09	CONT EMPT	(S ea t No - 5)
1 1 9	43996 /2024	13.05. 2024	CONTC - 3645/ 2024	M R ROUSTRAY	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 5)
1	43997	13.05.	CRLMC	S.K. SAHOO	C.O	COUR	Order Dtd. 2024-05-	CRIM	(S

20	/2024	2024	- 1584/ 2024		.	T NO. 15	08	INAL MISC	ea t No - 2)
1 2 1	43998 /2024	13.05. 2024	CONTC - 3646/ 2024	M R ROUSTRAY	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 2)
1 2 2	43999 /2024	13.05. 2024	CRLMC - 1594/ 2024	B.P. TANGA	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 08	CRIM INAL MISC	(S ea t No - 2)
1 2 3	44000 /2024	13.05. 2024	CONTC - 3655/ 2024	TAPAN SWAIN	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 2)
1 2 4	44001 /2024	13.05. 2024	CRLMC - 1644/ 2024	M.K. MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 07		(S ea t No - 2)
1 2 5	44002 /2024	13.05. 2024	CONTC - 3684/ 2024	P K JENA	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09	CONT EMPT	(S ea t No - 2)
1 2 6	44003 /2024	13.05. 2024	CONTC - 6109/ 2022	BIKRAM SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 09	CONT EMPT	(S ea t No - 1)
1 2 7	44013 /2024	13.05. 2024	MATA- 26/20 21	S. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 09	FIRS T APPE AL	(S ea t No - 1)
1 2 8	44015 /2024	13.05. 2024	MATA- 92/20 24	M.N. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 01	FIRS T APPE AL	(S ea t No - 5)

1 2 9	44016 /2024	13.05. 2024	MATA- 52/20 22	H.K. PANDA	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 08	FIRS T APPE AL	(S ea t No - 5)
1 3 0	44017 /2024	13.05. 2024	WP (C) - 11162 /2024	RAKESH KU PATRA	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 07	WRIT BRAN CH-2	(S ea t No - 7)
1 3 1	44018 /2024	13.05. 2024	MATA- 52/20 22	P.K. PANI	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 08	FIRS T APPE AL	(S ea t No - 5)
1 3 2	44019 /2024	13.05. 2024	CRLMC - 4112/ 2023	D.R. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 09	CRIM INAL MISC	(S ea t No - 7)
1 3 3	44020 /2024	13.05. 2024	CRLMC - 1619/ 2024	S. CHOUDHURY	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 08		(S ea t No - 7)
1 3 4	44021 /2024	13.05. 2024	CRLMC - 1197/ 2024	SISIRA PANIGRAHI	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 07	CRIM INAL MISC	(S ea t No - 7)
1 3 5	44022 /2024	13.05. 2024	CRLMC - 413/2 024	R.K. SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 08	CRIM INAL MISC	(S ea t No - 7)
1 3 6	44023 /2024	13.05. 2024	CRLMC - 413/2 024	R.K. SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 08	CRIM INAL MISC	(S ea t No - 7)
1 3 7	44024 /2024	13.05. 2024	CRLMC - 3297/ 2022	H. SUNDARA	C.O .	COUR T NO. 8	Order Dtd. 2024-08- 30	CRIM INAL MISC	(S ea t No -

									1)
138	44025/2024	13.05.2024	CRLMC - 4574/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No - 5)
139	44026/2024	13.05.2024	CONTC - 2076/2024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-05-07	CONT EMPT	(Seat No - 9)
140	44027/2024	13.05.2024	WP (C) - 13293/2014	H. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-04	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
141	44028/2024	13.05.2024	WP (C) - 11685/2024	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
142	44029/2024	13.05.2024	CRLREV- 558/2023	LAXMIDHAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	CRIMINAL REVISION	(Seat No - 5)
143	44030/2024	13.05.2024	WP (C) - 30370/2023	S.K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-05-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
144	44031/2024	13.05.2024	WP (C) - 1528/2023	S.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-05-08	WRIT BRANCH-2	(Seat No - 45)
145	44032/2024	13.05.2024	CONTC - 3198/	SAROJ KU. PARIDA	C.O.	COURT NO.	Order Dtd. 2024-05-07		(Seat

			2024			2 OLD			No - 45)
1 4 6	44033 /2024	13.05. 2024	WP (C) - 21992 /2012	B K PARDHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-5	(S ea t No - 21)
1 4 7	44034 /2024	13.05. 2024	CONTC - 3599/ 2024	B.K. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 09		(S ea t No - 21)
1 4 8	44035 /2024	13.05. 2024	WP (C) - 21992 /2012	SUSHANTA KU. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-5	(S ea t No - 21)
1 4 9	44036 /2024	13.05. 2024	WP (C) - 11262 /2024	SHARMISTHA SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 33)
1 5 0	44037 /2024	13.05. 2024	WP (C) - 11263 /2024	SHARMISTHA SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 33)
1 5 1	44038 /2024	13.05. 2024	WP (C) - 11258 /2024	SHARMISTHA SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 33)
1 5 2	44039 /2024	13.05. 2024	WP (C) - 5892/ 2024	B K PARDHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-5	(S ea t No - 32)

153	44040/2024	13.05.2024	WP (C) - 11289/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 33)
154	44041/2024	13.05.2024	WP (C) - 4472/2024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Seat No - 25)
155	44042/2024	13.05.2024	WP (C) - 11285/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 33)
156	44043/2024	13.05.2024	WP (C) - 4848/2024	H K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 11)
157	44044/2024	13.05.2024	WP (C) - 11283/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 33)
158	44045/2024	13.05.2024	WP (C) - 4848/2024	JATADHARI BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 11)
159	44046/2024	13.05.2024	WP (C) - 11282/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 33)
160	44047/2024	13.05.2024	WP (C) - 11264/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No)

						OLD			- 33)
1 6 1	44048 /2024	13.05. 2024	WP (C) - 11267 /2024	SHARMISTHA SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 33)
1 6 2	44049 /2024	13.05. 2024	WP (C) - 11271 /2024	SHARMISTHA SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 33)
1 6 3	44050 /2024	13.05. 2024	WP (C) - 11272 /2024	SHARMISTHA SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 33)
1 6 4	44051 /2024	13.05. 2024	WP (C) - 21954 /2020	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-7	(S ea t No - 5)
1 6 5	44052 /2024	13.05. 2024	WP (C) - 11273 /2024	SHARMISTHA SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 33)
1 6 6	44053 /2024	13.05. 2024	WP (C) - 11277 /2024	SHARMISTHA SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 33)
1 6 7	44054 /2024	13.05. 2024	WP (C) - 10593 /2024	N C SINHA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 12)
1 6 6	44055 /2024	13.05. 2024	WP (C) -	SHARMISTHA SAMAL	C.O .	COUR T	Order Dtd. 2024-05- 08	WRIT BRAN	(S ea

8			11278 /2024			NO. 2 OLD		CH-3	t No - 33)
1 6 9	44056 /2024	13.05. 2024	WP (C) - 11481 /2024	SHARMISTHA SAMAL	C.O. .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 09	WRIT BRAN CH-5	(S ea t No - 23)
1 7 0	44057 /2024	13.05. 2024	WP (C) - 11480 /2024	SHARMISTHA SAMAL	C.O. .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 09	WRIT BRAN CH-5	(S ea t No - 23)
1 7 1	44058 /2024	13.05. 2024	WP (C) - 10593 /2024	B K PARDHI	C.O. .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 12)
1 7 2	44059 /2024	13.05. 2024	WP (C) - 11443 /2024	BIBEKANANDA MAHAPATRA	C.O. .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-5	(S ea t No - 23)
1 7 3	44060 /2024	13.05. 2024	WP (C) - 11366 /2024	K.K. NATH	C.O. .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-4	(S ea t No - 46)
1 7 4	44061 /2024	13.05. 2024	WP (C) - 12403 /2014	M R MALLA	C.O. .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-6	(S ea t No - 35)
1 7 5	44062 /2024	13.05. 2024	WP (C) - 17041 /2007	G. DAS	C.O. .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	WRIT BRAN CH-5	(S ea t No - 22)

)
176	44063/2024	13.05.2024	WP (C) - 12403/2014	B MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-6	(Seat No - 35)
177	44064/2024	13.05.2024	WP (C) - 10865/2024	KIRTAN DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	WRIT BRANCH-7	(Seat No - 48)
178	44065/2024	13.05.2024	WP (C) - 17041/2007	R.K. MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-5	(Seat No - 22)
179	44066/2024	13.05.2024	WP (C) - 11349/2024	P K HAZARY	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	WRIT BRANCH-4	(Seat No - 46)
180	44067/2024	13.05.2024	WP (C) - 26878/2021	P.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-05-08	WRIT BRANCH-7	(Seat No - 5)
181	44068/2024	13.05.2024	WP (C) - 10562/2023	JAGAJIBAN BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANCH-8	(Seat No - 29)
182	44069/2024	13.05.2024	WP (C) - 10562/2023	BIJAY KU. SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANCH-8	(Seat No - 29)
183	44070/2024	13.05.2024	WP (C) - 17582/2022	P.K. BEHERA	C.O.	COURT NO. 6		WRIT BRANCH-1	(Seat No

									- 3)
1 8 4	44071 /2024	13.05. 2024	WP (C) - 10562 /2023	S C DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-04- 19	WRIT BRAN CH-8	(S ea t No - 29)
1 8 5	44072 /2024	13.05. 2024	WP (C) - 17582 /2022	S.K. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2024-05- 07	WRIT BRAN CH-1	(S ea t No - 3)
1 8 6	44073 /2024	13.05. 2024	BLAPL - 4367/ 2024	BIBEKANANDA MAHAPATRA	C.O .	COUR T NO. 6	Order Dtd. 2024-05- 08	BAIL -2	(S ea t No - 12)
1 8 7	44074 /2024	13.05. 2024	WP (C) - 17582 /2022	S.K. PARIDA	C.O .	COUR T NO. 6	Order Dtd. 2024-05- 07	WRIT BRAN CH-1	(S ea t No - 3)
1 8 8	44075 /2024	13.05. 2024	BLAPL - 4041/ 2024	GANESH SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2024-05- 08	BAIL -2	(S ea t No - 9)
1 8 9	44076 /2024	13.05. 2024	BLAPL - 4472/ 2024	PARTHA SARATHI DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-05- 09		(S ea t No - 9)
1 9 0	44077 /2024	13.05. 2024	BLAPL - 720/2 024	PARTHA SARATHI DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 9)
1 9 1	44078 /2024	13.05. 2024	WP (C) - 5846/ 2024	S. DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09	WRIT BRAN CH-5	(S ea t No - 32)

1 9 2	44079 /2024	13.05. 2024	BLAPL - 1349/ 2024	RAMESH CHANDRA MAHARANA	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 32)
1 9 3	44080 /2024	13.05. 2024	BLAPL - 4259/ 2024	B B ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 06		(S ea t No - 32)
1 9 4	44081 /2024	13.05. 2024	WP (C) - 6862/ 2024	S. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 09	WRIT BRAN CH-2	(S ea t No - 7)
1 9 5	44083 /2024	13.05. 2024	WP (C) - 23377 /2020	G.C. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 09	WRIT BRAN CH-8	(S ea t No - 29)
1 9 6	44084 /2024	13.05. 2024	WP (C) - 11638 /2024	P.K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 09	WRIT BRAN CH-7	(S ea t No - 15)
1 9 7	44086 /2024	13.05. 2024	WP (C) - 10654 /2024	DR. P.CHULI	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 08	WRIT BRAN CH-5	(S ea t No - 21)
1 9 8	44088 /2024	13.05. 2024	WP (C) - 10654 /2024	G.S. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 08	WRIT BRAN CH-5	(S ea t No - 21)
1 9 9	44090 /2024	13.05. 2024	WP (C) - 11629 /2024	S.B. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 09	WRIT BRAN CH-7	(S ea t No -)

									15)
200	44091/2024	13.05.2024	WP (C) - 11228/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-15	WRIT BRANCH-3	(Seat No - 33)
201	44093/2024	13.05.2024	WP (C) - 11064/2024	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No - 3)
202	44094/2024	13.05.2024	WP (C) - 2591/2013	R.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2015-02-13		(Seat No - 3)
203	44096/2024	13.05.2024	WPC (OAC) - 1319/2018	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-07	OA Branch	(Seat No - 1)
204	44097/2024	13.05.2024	WPC (OAC) - 3910/2017	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-07	OA Branch	(Seat No - 1)
205	44099/2024	13.05.2024	WPC (OAC) - 1909/2017	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	OA Branch	(Seat No - 1)
206	44101/2024	13.05.2024	WPC (OAC) - 1808/2017	R.C. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	OA Branch	(Seat No - 1)
207	44102/2024	13.05.2024	WPC (OAC) - 2334/2017	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	OA Branch	(Seat No - 1)
208	44103/2024	13.05.2024	WPC (OAC) -	S.K. PARIDA	C.O.	COURT	Order Dtd. 2024-05-07	OA Bran	(S ea

8			2179/ 2017			NO. 1		ch	t No - 1)
2 0 9	44104 /2024	13.05. 2024	BLAPL - 1744/ 2024	LAXMI CHARAN BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08		(S ea t No - 1)
2 1 0	44105 /2024	13.05. 2024	WPC (O A) - 1028/ 2017	K.K. NATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	OA Bran ch	(S ea t No - 1)
2 1 1	44106 /2024	13.05. 2024	BLAPL - 4396/ 2024	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08		(S ea t No - 1)
2 1 2	44107 /2024	13.05. 2024	BLAPL - 4461/ 2024	J KAMILA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 09		(S ea t No - 1)
2 1 3	44108 /2024	13.05. 2024	CONTC - 3708/ 2024	G. JAYSHING	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 09		(S ea t No - 1)
2 1 4	44109 /2024	13.05. 2024	BLAPL - 4460/ 2024	J KAMILA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 09		(S ea t No - 1)
2 1 5	44111 /2024	13.05. 2024	BLAPL - 2312/ 2024	SARAT KUMAR JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 08	BAIL -1	(S ea t No - 6)
2 1 6	44112 /2024	13.05. 2024	CONTC - 3703/ 2024	B.P. TANGA	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31		(S ea t No - 6)
2	44113	13.05.	CONTC	P.K. MISHRA	C.O	COUR	Order Dtd. 2024-05-	CONT	(S

17	/2024	2024	- 850/2 023		.	T NO. 1	03	EMPT	ea t No - 2)
218	44114 /2024	13.05. 2024	CONTC - 851/2 023	P.R. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 03	CONT EMPT	(S ea t No - 2)
219	44115 /2024	13.05. 2024	BLAPL - 2166/ 2024	M R ROUSTRAY	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 07	BAIL -2	(S ea t No - 8)
220	44116 /2024	13.05. 2024	CONTC - 2745/ 2024	M/S.BANABIHARI RAY	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 03		(S ea t No - 8)
221	44117 /2024	13.05. 2024	WP (C) - 11188 /2024	S.P. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 07	WRIT BRAN CH-2	(S ea t No - 7)
222	44118 /2024	13.05. 2024	CONTC - 2741/ 2024	M/S.BANABIHARI RAY	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 03		(S ea t No - 7)
223	44119 /2024	13.05. 2024	CONTC - 3765/ 2024	A.K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 09	CONT EMPT	(S ea t No - 5)
224	44120 /2024	13.05. 2024	CONTC - 3738/ 2024	D.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 09		(S ea t No - 5)
225	44121 /2024	13.05. 2024	CONTC - 3751/ 2024	S. SA2	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 09		(S ea t No - 5)

2 2 6	44122 /2024	13.05. 2024	BLAPL - 4265/ 2024	MRUDANGA RAY	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 09		(S ea t No - 5)
2 2 7	44123 /2024	13.05. 2024	CONTC - 3753/ 2024	S. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 09	CONT EMPT	(S ea t No - 5)
2 2 8	44124 /2024	13.05. 2024	MACA- 1105/ 2023	J DEHURY	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 09	MISC . APPE AL SEC.	(S ea t No - 9)
2 2 9	44125 /2024	13.05. 2024	CONTC - 3718/ 2024	A. DASH	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09	CONT EMPT	(S ea t No - 5)
2 3 0	44126 /2024	13.05. 2024	WP (C) - 7464/ 2024	HRUDANANDA MOHAPATRA	C.O .	COUR T NO. 10	Order Dtd. 2024-04- 02	WRIT BRAN CH-8	(S ea t No - 41)
2 3 1	44127 /2024	13.05. 2024	BLAPL - 2854/ 2024	S BARIK	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09		(S ea t No - 41)
2 3 2	44128 /2024	13.05. 2024	WP (C) - 2082/ 2024	P PANDA	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09	WRIT BRAN CH-3	(S ea t No - 12)
2 3 3	44129 /2024	13.05. 2024	BLAPL - 212/2 024	N SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09		(S ea t No - 12)
2	44130	13.05.	WP (C)	H.C. SAHOO	C.O	COUR	Order Dtd. 2024-05-	WRIT	(S

34	/2024	2024	- 17925 /2018		.	T NO. 10	09	BRANCH (DIVISION BENCH-2)	Seat No- 114)
235	44131 /2024	13.05. 2024	BLAPL - 989/2 024	MR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2024-05-08		(Seat No- 114)
236	44132 /2024	13.05. 2024	ABLAP L- 4234/ 2024	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-05-09		(Seat No- 114)
237	44133 /2024	13.05. 2024	MACA- 497/2 020	S.SATPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-05-09	MISC APPELL SEC.	(Seat No- 4)
238	44134 /2024	13.05. 2024	BLAPL - 4474/ 2024	M DAS	C.O.	COURT NO. 10	Order Dtd. 2024-05-09	BAIL-2	(Seat No- 12)
239	44135 /2024	13.05. 2024	WP (C) - 21996 /2018	P.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)
240	44136 /2024	13.05. 2024	BLAPL - 4464/ 2024	B SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-05-09		(Seat No- 102)
241	44137 /2024	13.05. 2024	WP (C) - 11713 /2024	BIKRAM BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-05-09	WRIT BRANCH (DIVISION)	(Seat No)

								ISIO N BENC H-1)	- 10 5)
2 4 2	44138 /2024	13.05. 2024	BLAPL - 2451/ 2024	JP KAR	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09		(S ea t No - 10 5)
2 4 3	44139 /2024	13.05. 2024	WP (C) - 21996 /2018	DILLIP SAMAL	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
2 4 4	44140 /2024	13.05. 2024	WP (C) - 11722 /2024	BIKRAM BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
2 4 5	44141 /2024	13.05. 2024	BLAPL - 1153/ 2024	MR SAHOO	C.O .	COUR T NO. 10	Order Dtd. 2024-03- 15	BAIL -1	(S ea t No - 3)
2 4 6	44142 /2024	13.05. 2024	WP (C) - 11731 /2024	BIKRAM BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
2 4 7	44143 /2024	13.05. 2024	WP (C) - 11803 /2024	TAPAN KU. NAYAK	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 4 8	44144 /2024	13.05. 2024	BLAPL - 1143/ 2024	HK MALLICK	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09		(S ea t No

									- 10 6)
2 4 9	44145 /2024	13.05. 2024	WP (C) - 2792/ 2010	G.C. JENA	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09	WRIT BRAN CH-2	(S ea t No - 34)
2 5 0	44146 /2024	13.05. 2024	WP (C) - 11855 /2024	PRASANTA KU. JENA	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 5 1	44147 /2024	13.05. 2024	BLAPL - 1114/ 2024	SANTOSH CHANDRA ATABUDHI	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09	BAIL -2	(S ea t No - 8)
2 5 2	44148 /2024	13.05. 2024	WP (C) - 11588 /2024	S K BISWAL	C.O .	COUR T NO. 10	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
2 5 3	44149 /2024	13.05. 2024	WP (C) - 22404 /2014	R.CH. ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-04- 29	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
2 5 4	44150 /2024	13.05. 2024	WP (C) - 633/2 012	R.K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
2 5 5	44151 /2024	13.05. 2024	WP (C) - 11567 /2024	S N SHARMA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)

								N BENC H-1)	10 3)
2 5 6	44152 /2024	13.05. 2024	WP (C) - 11561 /2024	B.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
2 5 7	44153 /2024	13.05. 2024	WP (C) - 17776 /2020	A T NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
2 5 8	44154 /2024	13.05. 2024	WP (C) - 11561 /2024	T.K. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
2 5 9	44155 /2024	13.05. 2024	WP (C) - 41140 /2021	RAMESH CH. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 6 0	44156 /2024	13.05. 2024	WP (C) - 3121/ 2016	P.N. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 6 1	44157 /2024	13.05. 2024	WP (C) - 41140 /2021	SATYAPRIYA SAMANTA	C.O .	COUR T NO. 22	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 6 6	44158 /2024	13.05. 2024	WP (C) -	K. SAHOO	C.O .	COUR T	Order Dtd. 2024-05- 09	WRIT BRAN	(S ea

2			3205/ 2020			NO. 22		CH (DIV ISIO N BENC H-2)	t No - 10 9)
2 6 3	44159 /2024	13.05. 2024	WP (C) - 41136 /2021	R CH ROUT	C.O .	COUR T NO. 22	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 6 4	44160 /2024	13.05. 2024	WP (C) - 41136 /2021	SATYAJIT BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 6 5	44161 /2024	13.05. 2024	WP (C) - 41111 /2021	R CH ROUT	C.O .	COUR T NO. 22	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 6 6	44162 /2024	13.05. 2024	WP (C) - 41111 /2021	SATYAJIT BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 6 7	44163 /2024	13.05. 2024	WP (C) - 41105 /2021	R CH ROUT	C.O .	COUR T NO. 22	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 6 8	44164 /2024	13.05. 2024	WP (C) - 41105 /2021	SATYAJIT BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)

269	44165/2024	13.05.2024	BLAPL - 4435/2024	P JENA	C.O .	COURT NO. 22	Order Dtd. 2024-05-08	BAIL -1	(Seat No - 1)
270	44166/2024	13.05.2024	BLAPL - 4431/2024	SP SAMANTA	C.O .	COURT NO. 22	Order Dtd. 2024-05-08	BAIL -1	(Seat No - 1)
271	44167/2024	13.05.2024	BLAPL - 4427/2024	A PATTANAYAK	C.O .	COURT NO. 22	Order Dtd. 2024-05-08		(Seat No - 1)
272	44168/2024	13.05.2024	BLAPL - 4412/2024	BP TANGA	C.O .	COURT NO. 22	Order Dtd. 2024-05-08	BAIL -2	(Seat No - 9)
273	44169/2024	13.05.2024	BLAPL - 4403/2024	P JENA	C.O .	COURT NO. 22	Order Dtd. 2024-05-08		(Seat No - 9)
274	44170/2024	13.05.2024	BLAPL - 4397/2024	S BARIK	C.O .	COURT NO. 22	Order Dtd. 2024-05-08		(Seat No - 9)
275	44171/2024	13.05.2024	CONTC - 3665/2024	D. BISWAL	C.O .	COURT NO. 22	Order Dtd. 2024-05-09		(Seat No - 9)
276	44172/2024	13.05.2024	BLAPL - 4385/2024	CK ROUT	C.O .	COURT NO. 22	Order Dtd. 2024-05-08		(Seat No - 9)
277	44173/2024	13.05.2024	CMP-764/2023	N. ROUT	C.O .	COURT NO. 22	Order Dtd. 2024-05-08	WRIT BRANCH-4	(Seat No -)

									27)
278	44174/2024	13.05.2024	CONTC - 3609/2024	B.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-05-09		(Seat No - 27)
279	44175/2024	13.05.2024	CONTC - 3610/2024	B.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-05-09		(Seat No - 27)
280	44176/2024	13.05.2024	BLAPL - 3866/2024	RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	BAIL -1	(Seat No - 5)
281	44177/2024	13.05.2024	BLAPL - 2681/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08		(Seat No - 5)
282	44178/2024	13.05.2024	CONTC - 3791/2024	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09		(Seat No - 5)
283	44179/2024	13.05.2024	BLAPL - 2507/2024	P K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08		(Seat No - 5)
284	44180/2024	13.05.2024	CONTC - 3734/2024	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	CONT EMPT	(Seat No - 5)
285	44181/2024	13.05.2024	BLAPL - 1695/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-16		(Seat No - 5)
2	44182	13.05.	BLAPL	SATYANARAYAN	C.O.	COUR	Order Dtd. 2024-05-		(S

86	/2024	2024	- 1065/ 2024	MISHRA	.	T NO. 2 OLD	08		ea t No - 5)
287	44183 /2024	13.05. 2024	CONTC - 3719/ 2024	S. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 09		(S ea t No - 5)
288	44184 /2024	13.05. 2024	BLAPL - 333/2 024	SATYAPRIYA SAMANTA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04- 24		(S ea t No - 5)
289	44185 /2024	13.05. 2024	CONTC - 3724/ 2024	T. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 09		(S ea t No - 5)
290	44186 /2024	13.05. 2024	BLAPL - 457/2 024	P K MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-05- 07		(S ea t No - 5)
291	44187 /2024	13.05. 2024	CONTC - 3112/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31		(S ea t No - 5)
292	44188 /2024	13.05. 2024	CONTC - 3445/ 2024	M/S.MRITUNJAY BANARJEE	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 07	CONT EMPT	(S ea t No - 8)
293	44189 /2024	13.05. 2024	CONTC (CP)- 13/20 14	M/S LOKANATH RATH	C.O .	COUR T NO. 1	Order Dtd. 2023-01- 17	OA Bran ch	(S ea t No - 1)
294	44190 /2024	13.05. 2024	WP (C) - 11186 /2024	P.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-05- 07	WRIT BRAN CH-2	(S ea t No - 7)

295	44191/2024	13.05.2024	WP (C) - 33275/2023	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	WRIT BRANCH-7	(Seat No - 10)
296	44192/2024	13.05.2024	LAA-62/2023	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-09	FIRST APPEAL	(Seat No - 3)
297	44193/2024	13.05.2024	LAA-63/2023	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-09	FIRST APPEAL	(Seat No - 3)
298	44194/2024	13.05.2024	LAA-64/2023	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-09	FIRST APPEAL	(Seat No - 3)
299	44195/2024	13.05.2024	LAA-65/2023	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-09	FIRST APPEAL	(Seat No - 3)
300	44196/2024	13.05.2024	LAA-66/2023	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-05-09	FIRST APPEAL	(Seat No - 3)
301	44197/2024	13.05.2024	LAA-33/2021	M/S.GAYADHAR SINGH, MAHESWAR MOHANTY, N.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-07-01	FIRST APPEAL	(Seat No - 6)
302	44198/2024	13.05.2024	SA-22/2002	A MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-07	SECOND APPEAL	(Seat No - 6)
303	44199/2024	13.05.2024	SA-417/1999	M BARAL	C.O.	COURT NO. 16	Order Dtd. 2024-05-09	SECOND APPEAL	(Seat No - 6)

									-4)
304	44200/2024	13.05.2024	RSA-120/2002	P K MISHRA	C.O.	COURT NO. 16	Order Dtd. 2024-05-08	SECOND APPEAL	(Seat No - 7)
305	44201/2024	13.05.2024	SA-393/2000	PITABAS NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-05-07	SECOND APPEAL	(Seat No - 7)
306	44202/2024	13.05.2024	CRLA-568/2016	R K MOHABHOI	C.O.	COURT NO. 16	Order Dtd. 2024-05-07	CRIMINAL APPEAL	(Seat No - 4)
307	44203/2024	13.05.2024	CRLA-682/2023	R K MOHABHOI	C.O.	COURT NO. 16	Order Dtd. 2024-05-07	CRIMINAL APPEAL	(Seat No - 9)
308	44204/2024	13.05.2024	CRLRE V-132/2024	P K ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-05-08	CRIMINAL REVISION	(Seat No - 4)
309	44205/2024	13.05.2024	CRLRE V-171/2024	SUBRATA MISHRA	C.O.	COURT NO. 8	Order Dtd. 2024-05-08	CRIMINAL REVISION	(Seat No - 4)
310	44206/2024	13.05.2024	BLAPL - 4414/2024	JADUNATH PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2024-05-08		(Seat No - 4)
311	44207/2024	13.05.2024	BLAPL - 4387/2024	JADUNATH PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2024-05-08		(Seat No - 4)
312	44208/2024	13.05.2024	BLAPL - 4420/	J. D. MUDULI	C.O.	COURT NO.	Order Dtd. 2024-05-08		(Seat

			2024			8			No-4)
313	44209/2024	13.05.2024	ABLAP L-9981/2023	KIRTAN DANG	C.O.	COURT NO. 2	Order Dtd. 2023-11-22	BAIL-1	(Seat No-5)
314	44210/2024	13.05.2024	BLAPL-1001/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No-5)
315	44211/2024	13.05.2024	BLAPL-1614/2024	DEBASHREE PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No-5)
316	44212/2024	13.05.2024	BLAPL-4416/2024	SARAT KUMAR JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No-5)
317	44213/2024	13.05.2024	ABLAP L-4107/2024	DEBASHREE PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL-1	(Seat No-3)
318	44214/2024	13.05.2024	ABLAP L-4109/2024	DEBASHREE PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No-3)
319	44215/2024	13.05.2024	ABLAP L-4406/2024	PRASANTA KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL-1	(Seat No-2)
320	44216/2024	13.05.2024	BLAPL-2169/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No-2)
322	44217/2024	13.05.2024	BLAPL-	SANJIB KUMAR BHANJADEO	C.O.	COURT	Order Dtd. 2024-05-08		(Seat

1			3028/ 2024			NO. 2			t No - 2)
3 2 2	44218 /2024	13.05. 2024	ABLAP L- 4457/ 2024	M MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -2	(S ea t No - 8)
3 2 3	44219 /2024	13.05. 2024	WP (C) - 29157 /2019	S.K. RATH	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 26	WRIT BRAN CH-7	(S ea t No - 18)
3 2 4	44220 /2024	13.05. 2024	BLAPL - 12743 /2023	S.K. SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -2	(S ea t No - 10)
3 2 5	44221 /2024	13.05. 2024	BLAPL - 11934 /2023	J. KAMILA	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -1	(S ea t No - 4)
3 2 6	44222 /2024	13.05. 2024	RSA- 99/20 23	P.K. DAS	C.O .	DR (J)	Order Dtd. 2024-07- 29	SECO ND APPE AL	(S ea t No - 1)
3 2 7	44223 /2024	13.05. 2024	WP (C) - 283/2 007	S. DASH	C.O .	DR (J)	Order Dtd. 2024-05- 01		(S ea t No - 1)
3 2 8	44224 /2024	13.05. 2024	WP (C) - 11428 /2024	S.R. PANI	C.O .	DR (J)	Order Dtd. 2024-05- 09	WRIT BRAN CH-5	(S ea t No - 23)
3 2 9	44225 /2024	13.05. 2024	TRP (C))- 117/2 024	P.K. JENA	C.O .	COUR T NO. 11	Order Dtd. 2024-06- 27	M.J. C.	(S ea t No

									-6)
330	44226/2024	13.05.2024	TRP (C)-220/2023	S.S.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-05-09	M.J.C.	(Seat No - 6)
331	44227/2024	13.05.2024	CRLMC - 735/2022	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-30	CRIMINAL MISC	(Seat No - 6)
332	44228/2024	13.05.2024	ABLAP L-4374/2024	B B ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-05-08	BAIL -1	(Seat No - 3)
333	44229/2024	13.05.2024	ABLAP L-4537/2024	B B ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-05-09		(Seat No - 3)
334	44230/2024	13.05.2024	ABLAP L-4439/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-05-08		(Seat No - 3)
335	44231/2024	13.05.2024	ABLAP L-4384/2024	R R NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-05-08		(Seat No - 3)
336	44232/2024	13.05.2024	ABLAP L-4463/2024	S.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-08		(Seat No - 3)
337	44233/2024	13.05.2024	ABLAP L-4462/2024	A.PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-08		(Seat No - 3)
338	44234/2024	13.05.2024	ABLAP L-4460/	S.NAYAK	C.O.	COURT NO.	Order Dtd. 2024-05-08		(Seat

			2024			11			No-3)
339	44235/2024	13.05.2024	ABLAP L-4459/2024	S.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-05-08	BAIL-1	(Seat No-6)
340	44236/2024	13.05.2024	ABLAP L-4458/2024	G.JAYSINGH	C.O.	COURT NO. 11	Order Dtd. 2024-05-08		(Seat No-6)
341	44237/2024	13.05.2024	ABLAP L-4456/2024	K.K.NATH	C.O.	COURT NO. 11	Order Dtd. 2024-05-08		(Seat No-6)
342	44238/2024	13.05.2024	ABLAP L-4454/2024	R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-05-08	BAIL-1	(Seat No-6)
343	44239/2024	13.05.2024	ABLAP L-4453/2024	A.K.JATI	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No-6)
344	44240/2024	13.05.2024	ABLAP L-4450/2024	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-1	(Seat No-5)
345	44241/2024	13.05.2024	ABLAP L-4424/2024	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No-5)
346	44242/2024	13.05.2024	ABLAP L-4423/2024	J.PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No-5)
347	44243/2024	13.05.2024	CRLA-1168/	P.K. MOHANTY	C.O.	COURT	Order Dtd. 2024-06-27	CRIMINAL	(Seat

7			2022			NO. 7		APPE AL	t No - 7)
3 4 8	44244 /2024	13.05. 2024	ABLAP L- 4422/ 2024	M.R.PADHI	C.O .	COUR T NO. 7	Order Dtd. 2024-05- 08	BAIL -1	(S ea t No - 4)
3 4 9	44245 /2024	13.05. 2024	ABLAP L- 4421/ 2024	R.K.SARANGI	C.O .	COUR T NO. 7	Order Dtd. 2024-05- 08		(S ea t No - 4)
3 5 0	44246 /2024	13.05. 2024	ABLAP L- 4420/ 2024	J.PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -1	(S ea t No - 4)
3 5 1	44247 /2024	13.05. 2024	ABLAP L- 4418/ 2024	P.K.DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 4)
3 5 2	44248 /2024	13.05. 2024	ABLAP L- 4416/ 2024	S.DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -2	(S ea t No - 12)
3 5 3	44249 /2024	13.05. 2024	ABLAP L- 4413/ 2024	M.R.SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -2	(S ea t No - 10)
3 5 4	44250 /2024	13.05. 2024	ABLAP L- 4447/ 2024	B.R.SENAPATI	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 10)
3 5 5	44251 /2024	13.05. 2024	ABLAP L- 4442/ 2024	S.P.SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -1	(S ea t No

									-6)
356	44252/2024	13.05.2024	ABLAP L-4441/2024	S.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No - 6)
357	44253/2024	13.05.2024	ABLAP L-4371/2024	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	BAIL -1	(Seat No - 6)
358	44254/2024	13.05.2024	ABLAP L-4440/2024	B.R.DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No - 6)
359	44255/2024	13.05.2024	ABLAP L-4369/2024	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL -2	(Seat No - 7)
360	44256/2024	13.05.2024	ABLAP L-4438/2024	S.K.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No - 7)
361	44257/2024	13.05.2024	ABLAP L-4367/2024	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No - 7)
362	44258/2024	13.05.2024	ABLAP L-4437/2024	M.R.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No - 7)
363	44259/2024	13.05.2024	ABLAP L-4366/2024	A.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-21		(Seat No - 7)
364	44260/2024	13.05.2024	ABLAP L-4435/	A.K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-05-08		(Seat

			2024			2			No-7)
365	44261/2024	13.05.2024	ABLAP L-4365/2024	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-1	(Seat No-2)
366	44262/2024	13.05.2024	ABLAP L-4434/2024	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-1	(Seat No-6)
367	44264/2024	13.05.2024	ABLAP L-4364/2024	M.N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-2	(Seat No-7)
368	44265/2024	13.05.2024	ABLAP L-4363/2024	H.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-2	(Seat No-7)
369	44266/2024	13.05.2024	ABLAP L-4432/2024	A.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-1	(Seat No-5)
370	44267/2024	13.05.2024	ABLAP L-4361/2024	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No-5)
371	44268/2024	13.05.2024	ABLAP L-4464/2024	A.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-1	(Seat No-6)
372	44269/2024	13.05.2024	ABLAP L-4358/2024	DILLIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-2	(Seat No-8)
377	44270/2024	13.05.2024	ABLAP L-	S.K. JENA	C.O.	COURT	Order Dtd. 2024-05-08		(Seat

3			4357/ 2024			NO. 2			t No - 8)
3 7 4	44271 /2024	13.05. 2024	ABLAP L- 3617/ 2024	R.R.DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 8)
3 7 5	44272 /2024	13.05. 2024	ABLAP L- 2490/ 2024	JAYAKRISHNA MOHAPATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-03- 21		(S ea t No - 8)
3 7 6	44273 /2024	13.05. 2024	ABLAP L- 4395/ 2024	ACHYUTANANDA PATTANAİK	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -2	(S ea t No - 10)
3 7 7	44274 /2024	13.05. 2024	ABLAP L- 4396/ 2024	S.K. SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 21		(S ea t No - 10)
3 7 8	44275 /2024	13.05. 2024	ABLAP L- 4397/ 2024	S. DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 10)
3 7 9	44276 /2024	13.05. 2024	ABLAP L- 4399/ 2024	S.K. SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 21		(S ea t No - 10)
3 8 0	44277 /2024	13.05. 2024	ABLAP L- 4412/ 2024	H.K. DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 10)
3 8	44278 /2024	13.05. 2024	ABLAP L-	N.K. ROUT	C.O .	COUR T	Order Dtd. 2024-05- 08	BAIL -1	(S ea

1			4410/ 2024			NO. 2			t No - 5)
3 8 2	44279 /2024	13.05. 2024	ABLAP L- 4409/ 2024	H.K. DASH	C.O .	COUR NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 5)
3 8 3	44280 /2024	13.05. 2024	ABLAP L- 4408/ 2024	R. DAS	C.O .	COUR NO. 2	Order Dtd. 2024-06- 25		(S ea t No - 5)
3 8 4	44281 /2024	13.05. 2024	CONTC - 10473 /2023	T. SWAIN	C.O .	COUR NO. 2	Order Dtd. 2024-05- 08	CONT EMPT	(S ea t No - 2)
3 8 5	44282 /2024	13.05. 2024	CONTC (CP) - 476/2 017	M/S J.KAR, MR. DURGA PRASAD PANIGRAHI	C.O .	COUR NO. 1	Order Dtd. 2024-06- 25	OA Bran ch	(S ea t No - 1)
3 8 6	44283 /2024	13.05. 2024	ABLAP L- 4403/ 2024	D. SAMAL	C.O .	COUR NO. 1	Order Dtd. 2024-05- 08		(S ea t No - 1)
3 8 7	44284 /2024	13.05. 2024	ABLAP L- 4402/ 2024	S. DASH	C.O .	COUR NO. 2	Order Dtd. 2024-06- 25	BAIL -1	(S ea t No - 1)
3 8 8	44285 /2024	13.05. 2024	ABLAP L- 4401/ 2024	MADAN MOHAN DAS	C.O .	COUR NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 1)
3 8 9	44286 /2024	13.05. 2024	ABLAP L- 4400/ 2024	S. DASH	C.O .	COUR NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 1)
3	44287	13.05.	WP (C)	J.D. MUDULI	C.O	COUR	Order Dtd. 2024-05-	WRIT	(S

90	/2024	2024	- 28511 /2019		.	T NO. 2	08	BRAN CH-1	ea t No - 30)
391	44288 /2024	13.05. 2024	WP (C) - 18710 /2019	J.D. MUDULI	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	WRIT BRAN CH-6	(S ea t No - 35)
392	44289 /2024	13.05. 2024	WP (C) - 11624 /2022	L. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	WRIT BRAN CH-3	(S ea t No - 33)
393	44290 /2024	13.05. 2024	WP (C) - 22157 /2023	BISWAJIT MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2024-08- 13	WRIT BRAN CH-5	(S ea t No - 23)
394	44291 /2024	13.05. 2024	WP (C) - 2864/ 2024	SAMBHU CH. NATH SHARMA	C.O .	COUR T NO. 1	Order Dtd. 2024-02- 12	WRIT BRAN CH-4	(S ea t No - 37)
395	44292 /2024	13.05. 2024	WP (C) - 11093 /2024	T. BAG	C.O .	COUR T NO. 1	Order Dtd. 9999-12- 31	WRIT BRAN CH-1	(S ea t No - 3)
396	44293 /2024	13.05. 2024	FAO- 40/20 22	S. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2023-01- 05	MISC . APPE AL SEC.	(S ea t No - 2)
397	44294 /2024	13.05. 2024	WP (C) - 5861/ 2011	P.C. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2024-05- 08	WRIT BRAN CH-5	(S ea t No - 32)

398	44295/2024	13.05.2024	WA-1004/2024	KANTHAMANI SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-09	WRIT APPEAL	(Seat No - 6)
399	44296/2024	13.05.2024	WP (C) - 14671/2008	P.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-08	WRIT BRANCH-5	(Seat No - 32)
400	44297/2024	13.05.2024	WA-963/2024	KANTHAMANI SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-03	WRIT APPEAL	(Seat No - 1)
401	44298/2024	13.05.2024	WP (C) - 14672/2008	P.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-08	WRIT BRANCH-5	(Seat No - 32)
402	44299/2024	13.05.2024	WP (C) - 14673/2008	P.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-08	WRIT BRANCH-5	(Seat No - 32)
403	44300/2024	13.05.2024	WP (C) - 33338/2021	D.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No - 9)
404	44301/2024	13.05.2024	WP (C) - 33338/2021	D.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No - 9)
405	44302/2024	13.05.2024	WP (C) - 33339/2021	D.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No - 9)

						S COUR T			- 9)
4 0 6	44303 /2024	13.05. 2024	WA- 996/2 024	A. SUNDARAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03	WRIT APPE AL	(S ea t No - 1)
4 0 7	44304 /2024	13.05. 2024	WA- 1102/ 2024	M. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03		(S ea t No - 1)
4 0 8	44305 /2024	13.05. 2024	WA- 1112/ 2024	P.C. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03		(S ea t No - 1)
4 0 9	44306 /2024	13.05. 2024	WA- 1082/ 2024	A. SUNDARAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03		(S ea t No - 1)
4 1 0	44307 /2024	13.05. 2024	WA- 1070/ 2024	A. SUNDARAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03		(S ea t No - 1)
4 1 1	44308 /2024	13.05. 2024	WA- 1072/ 2024	P.C. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03		(S ea t No - 1)
4 1 2	44309 /2024	13.05. 2024	WA- 1071/ 2024	SIDHESWAR MALLIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03		(S ea t No - 1)
4	44310	13.05.	WA-	P.C. DAS	C.O	CHIE	Order Dtd. 2024-07-		(S

13	/2024	2024	1065/2024		.	F JUST ICE' S COUR T	03		ea t No - 1)
414	44311/2024	13.05.2024	WA-1110/2024	P.C. DAS	C.O.	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07-03		(S ea t No - 1)
415	44312/2024	13.05.2024	WP (C) - 1092/2024	P.C. DAS	C.O.	COUR T NO. 1	Order Dtd. 2024-01-24	WRIT BRAN CH-1	(S ea t No - 1)
416	44314/2024	13.05.2024	WA-1018/2024	ANUPAM DASH	C.O.	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07-03	WRIT APPE AL	(S ea t No - 6)
417	44315/2024	13.05.2024	WA-1058/2024	D.K. MOHANTY	C.O.	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07-03	WRIT APPE AL	(S ea t No - 6)
418	44316/2024	13.05.2024	WA-1101/2024	M. DAS	C.O.	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07-03		(S ea t No - 6)
419	44317/2024	13.05.2024	WA-1038/2024	P.K. DASH	C.O.	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07-03	WRIT APPE AL	(S ea t No - 6)
420	44318/2024	13.05.2024	WA-1045/2024	P.C. DAS	C.O.	CHIE F JUST ICE' S COUR	Order Dtd. 2024-07-03	WRIT APPE AL	(S ea t No - 6)

						T			
4 2 1	44319 /2024	13.05. 2024	WP (C) - 1074/ 2024	M.R. SAHOO	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-01- 25	WRIT BRAN CH-1	(S ea t No - 1)
4 2 2	44320 /2024	13.05. 2024	ABLAP L- 2185/ 2024	M R SAHOO	C.O. .	COUR T NO. 2	Order Dtd. 2024-03- 14		(S ea t No - 1)
4 2 3	44321 /2024	13.05. 2024	WA- 1077/ 2024	M.R. SAHOO	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03		(S ea t No - 1)
4 2 4	44322 /2024	13.05. 2024	WA- 1091/ 2024	P.K. DASH	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03		(S ea t No - 1)
4 2 5	44323 /2024	13.05. 2024	WA- 1094/ 2024	P.C. DAS	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03		(S ea t No - 1)
4 2 6	44324 /2024	13.05. 2024	WP (C) - 20068 /2017	B K BEHERA	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-05- 09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
4 2 7	44326 /2024	13.05. 2024	WA- 1100/ 2024	A.K. ROUL	C.O. .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03		(S ea t No - 11 3)
4 2 8	44327 /2024	13.05. 2024	WP (C) - 25856	RAMAKANTA SARANGI	C.O. .	CHIE F JUST	Order Dtd. 2024-05- 08	WRIT BRAN CH	(S ea t

			/2021			ICE'S COURT		(DIVISION BENCH-2)	No-109)
429	44328/2024	13.05.2024	WA-104/2023	RAICHARAN MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-07	WRIT APPEAL	(Seat No-3)
430	44329/2024	13.05.2024	WA-1016/2024	I.CH. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-08	WRIT APPEAL	(Seat No-6)
431	44331/2024	13.05.2024	WP (C) - 10545/2024	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
432	44333/2024	13.05.2024	WP (C) - 9745/2024	KARTIK KURMY	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
433	44334/2024	13.05.2024	WP (C) - 9745/2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
434	44335/2024	13.05.2024	WP (C) - 3411/2012	R.K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
43	44336/2024	13.05.2024	CONTC -	R.K. MISHRA	C.O.	COURT	Order Dtd. 2024-05-09		(Seat

5			1795/ 2024			NO. 3 OLD			t No - 11 7)
4 3 6	44337 /2024	13.05. 2024	WA- 997/2 024	A. SUNDARAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03	WRIT APPE AL	(S ea t No - 1)
4 3 7	44338 /2024	13.05. 2024	WP (C) - 998/2 024	A. SUNDARAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-02- 28	WRIT BRAN CH-8	(S ea t No - 29)
4 3 8	44339 /2024	13.05. 2024	WA- 999/2 024	A. SUNDARAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03	WRIT APPE AL	(S ea t No - 1)
4 3 9	44340 /2024	13.05. 2024	WA- 993/2 024	A. SUNDARAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03	WRIT APPE AL	(S ea t No - 1)
4 4 0	44341 /2024	13.05. 2024	WA- 1127/ 2024	D. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03		(S ea t No - 1)
4 4 1	44342 /2024	13.05. 2024	WA- 982/2 024	A. SUNDARAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07- 03	WRIT APPE AL	(S ea t No - 1)
4 4 2	44343 /2024	13.05. 2024	ABLAP L- 4474/ 2024	BINDU SAGAR SWAIN	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2024-05- 08		(S ea t No - 1)

						T			
443	44344/2024	13.05.2024	WA-981/2024	A. SUNDARAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-03	WRIT APPEAL	(Seat No - 1)
444	44345/2024	13.05.2024	BLAPL-4347/2024	R. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-07	BAIL-2	(Seat No - 8)
445	44346/2024	13.05.2024	WA-1103/2024	A.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-03		(Seat No - 8)
446	44347/2024	13.05.2024	ABLAPL-3173/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No - 8)
447	44349/2024	13.05.2024	ABLAPL-4427/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-2	(Seat No - 11)
448	44350/2024	13.05.2024	CRLMC-655/2024	S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No - 1)
449	44351/2024	13.05.2024	CRLMC-417/2024	B.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No - 7)
450	44352/2024	13.05.2024	CRLMC-372/2024	NARENDRA KUMAR LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No - 7)

4 5 1	44353 /2024	13.05. 2024	CRLMC - 1727/ 2024	D.K. MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	CRIM INAL MISC	(S ea t No - 6)
4 5 2	44354 /2024	13.05. 2024	CRLMC - 3625/ 2023	A. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	CRIM INAL MISC	(S ea t No - 5)
4 5 3	44355 /2024	13.05. 2024	BLAPL - 4132/ 2024	R.K.BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 5)
4 5 4	44356 /2024	13.05. 2024	ABLAP L- 4360/ 2024	S CHOUIDHURY	C.O .	COUR T NO. 2	Order Dtd. 2024-06- 21	BAIL -2	(S ea t No - 7)
4 5 5	44357 /2024	13.05. 2024	CRLMC - 1564/ 2024	S.K. JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	CRIM INAL MISC	(S ea t No - 2)
4 5 6	44358 /2024	13.05. 2024	ABLAP L- 4580/ 2024	S.K.SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	BAIL -1	(S ea t No - 6)
4 5 7	44359 /2024	13.05. 2024	CRLMC - 934/2 024	P.K. NAYAK	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 6)
4 5 8	44360 /2024	13.05. 2024	ABLAP L- 4535/ 2024	T.D.RATNA	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 6)
4 5 9	44361 /2024	13.05. 2024	CRLMC - 776/2 024	P.K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	CRIM INAL MISC	(S ea t No -

									3)
4 6 0	44362 /2024	13.05. 2024	CRLMC - 1730/ 2024	APARESH BHOI	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	CRIM INAL MISC	(S ea t No - 6)
4 6 1	44363 /2024	13.05. 2024	ABLAP L- 4528/ 2024	S.DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 6)
4 6 2	44364 /2024	13.05. 2024	ABLAP L- 4373/ 2024	S CHOUIDHURY	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -1	(S ea t No - 2)
4 6 3	44365 /2024	13.05. 2024	CRLMC - 1742/ 2024	S. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 2)
4 6 4	44366 /2024	13.05. 2024	ABLAP L- 4597/ 2024	J.KAMILA	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	BAIL -2	(S ea t No - 8)
4 6 5	44367 /2024	13.05. 2024	ABLAP L- 4404/ 2024	GANESH SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 17	BAIL -2	(S ea t No - 8)
4 6 6	44368 /2024	13.05. 2024	CRLMC - 1742/ 2024	S. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 8)
4 6 7	44369 /2024	13.05. 2024	ABLAP L- 4405/ 2024	GANESH SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-06- 25		(S ea t No - 8)
4 6 8	44370 /2024	13.05. 2024	ABLAP L- 4536/ 2024	G.SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No

									-8)
469	44371/2024	13.05.2024	CRLMC - 5175/2023	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 4)
470	44372/2024	13.05.2024	ABLAP L- 4443/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL -1	(Seat No - 4)
471	44373/2024	13.05.2024	CRLMC - 3964/2023	S.K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-07-16	CRIMINAL MISC	(Seat No - 6)
472	44374/2024	13.05.2024	ABLAP L- 4468/2024	J.KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No - 6)
473	44375/2024	13.05.2024	ABLAP L- 4382/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Seat No - 6)
474	44376/2024	13.05.2024	CRLMC - 5242/2023	B.K. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No - 5)
475	44377/2024	13.05.2024	ABLAP L- 4390/2024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	BAIL -1	(Seat No - 3)
476	44378/2024	13.05.2024	ABLAP L- 4398/2024	J.KAMILA	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	BAIL -2	(Seat No - 10)
477	44379/2024	13.05.2024	CRLMC -	JAYADEBA BEHERA	C.O.	COURT	Order Dtd. 2024-05-08	CRIMINAL	(Seat

7			1500/ 2024			NO. 15		MISC	t No - 3)
4 7 8	44380 /2024	13.05. 2024	ABLAP L- 4411/ 2024	P PRADHAN	C.O .	COUR NO. 15	Order Dtd. 2024-05- 08		(S ea t No - 3)
4 7 9	44381 /2024	13.05. 2024	CRLMC - 1676/ 2024	S. MOHANTY	C.O .	COUR NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 3)
4 8 0	44382 /2024	13.05. 2024	CRLMC - 1747/ 2024	J.D. MUDULI	C.O .	COUR NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 3)
4 8 1	44383 /2024	13.05. 2024	BLAPL - 6192/ 2023	AMLAN SHAKTI PAUL	C.O .	COUR NO. 15	Order Dtd. 2024-05- 07	BAIL -1	(S ea t No - 5)
4 8 2	44384 /2024	13.05. 2024	ABLAP L- 4486/ 2024	BALARAM SINGH	C.O .	COUR NO. 15	Order Dtd. 2024-05- 08		(S ea t No - 5)
4 8 3	44385 /2024	13.05. 2024	CRLMC - 285/2 024	SUDARSAN BEHERA	C.O .	COUR NO. 15	Order Dtd. 2024-05- 09	CRIM INAL MISC	(S ea t No - 4)
4 8 4	44386 /2024	13.05. 2024	ABLAP L- 4473/ 2024	DEBASIS MISHRA	C.O .	COUR NO. 15	Order Dtd. 2024-05- 08		(S ea t No - 4)
4 8 5	44387 /2024	13.05. 2024	CRLMC - 3685/ 2023	BALARAM SINGH	C.O .	COUR NO. 15	Order Dtd. 2024-05- 09	CRIM INAL MISC	(S ea t No - 5)
4	44388	13.05.	WP (C)	J. PARDHAN	C.O	COUR	Order Dtd. 2024-05-	WRIT	(S

86	/2024	2024	- 11549 /2024		.	T NO. 15	09	BRAN CH-6	ea t No - 16)
487	44389 /2024	13.05. 2024	ABLAP L- 4490/ 2024	R K MALLICK	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 08		(S ea t No - 16)
488	44390 /2024	13.05. 2024	ABLAP L- 4489/ 2024	R K BARIK	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 08		(S ea t No - 16)
489	44391 /2024	13.05. 2024	CONTC - 3732/ 2024	R.K. DEHURY	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 16)
490	44392 /2024	13.05. 2024	CONTC - 3762/ 2024	M/S.SIBA PRASAD SWAIN	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 16)
491	44393 /2024	13.05. 2024	ABLAP L- 4488/ 2024	R K BARIK	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 08	BAIL -2	(S ea t No - 17)
492	44394 /2024	13.05. 2024	CONTC - 3741/ 2024	M.R. ROUSTRAY	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 17)
493	44395 /2024	13.05. 2024	CONTC - 3737/ 2024	M/S.DINESH KU. PANDA	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 17)

									17)
494	44396/2024	13.05.2024	ABLAP L-4487/2024	SRIKANT KU. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-08		(Seat No - 17)
495	44397/2024	13.05.2024	CONTC - 3763/2024	JYOTSNARANI RATH	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Seat No - 17)
496	44398/2024	13.05.2024	ABLAP L-4484/2024	A K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	BAIL -1	(Seat No - 6)
497	44399/2024	13.05.2024	CONTC - 3723/2024	L.D. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Seat No - 6)
498	44400/2024	13.05.2024	CONTC - 3726/2024	M.R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Seat No - 6)
499	44401/2024	13.05.2024	CONTC - 3729/2024	B.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Seat No - 6)
500	44402/2024	13.05.2024	CONTC - 3704/2024	M/S.SUSANTA KU. LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Seat No - 6)
501	44403/2024	13.05.2024	CONTC - 3706/2024	M/S.MADAN MOHAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Seat No - 6)
5	44404	13.05.	CONTC	G. JAYSHING	C.O.	COUR	Order Dtd. 2024-05-	CONT	(S

02	/2024	2024	- 3707/ 2024		.	T NO. 15	09	EMPT	ea t No - 4)
503	44405 /2024	13.05. 2024	ABLAP L- 4068/ 2024	S BISWAL	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09		(S ea t No - 4)
504	44406 /2024	13.05. 2024	CONTC - 3721/ 2024	L.D. SAHU	C.O .	COUR T NO. 15	Order Dtd. 2024-05- 09	CONT EMPT	(S ea t No - 5)
505	44407 /2024	13.05. 2024	ABLAP L- 4480/ 2024	P K BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-06- 26		(S ea t No - 5)
506	44408 /2024	13.05. 2024	ABLAP L- 4478/ 2024	P K BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-06- 26		(S ea t No - 5)
507	44409 /2024	13.05. 2024	CONTC - 7908/ 2023	S.K. DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	CONT EMPT	(S ea t No - 3)
508	44410 /2024	13.05. 2024	ABLAP L- 4477/ 2024	SRIKANT KU. BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -1	(S ea t No - 6)
509	44412 /2024	13.05. 2024	CONTC - 3508/ 2024	S.K. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2024-07- 15		(S ea t No - 6)
510	44413 /2024	13.05. 2024	ABLAP L- 4475/ 2024	P K BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-06- 26	BAIL -1	(S ea t No - 6)

5 1 1	44414 /2024	13.05. 2024	ABLAP L- 4474/ 2024	B S SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 6)
5 1 2	44415 /2024	13.05. 2024	CONTC - 3451/ 2024	M. PATI	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 6)
5 1 3	44416 /2024	13.05. 2024	ABLAP L- 4471/ 2024	MANOJ KUMAR MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 6)
5 1 4	44417 /2024	13.05. 2024	ABLAP L- 4470/ 2024	A K MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -1	(S ea t No - 5)
5 1 5	44418 /2024	13.05. 2024	CONTC - 3522/ 2024	G. SUNDARA	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	CONT EMPT	(S ea t No - 3)
5 1 6	44419 /2024	13.05. 2024	ABLAP L- 4466/ 2024	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -2	(S ea t No - 11)
5 1 7	44420 /2024	13.05. 2024	CONTC - 3607/ 2024	S.K. BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 11)
5 1 8	44422 /2024	13.05. 2024	ABLAP L- 4392/ 2024	SUVENDU BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-06- 21		(S ea t No - 11)
5 1	44423 /2024	13.05. 2024	CONTC -	M/S.MANORANJAN PADHI	C.O .	COUR T	Order Dtd. 2024-05- 09	CONT EMPT	(S ea

9			3618/ 2024			NO. 2			t No - 5)
5 2 0	44425 /2024	13.05. 2024	ABLAP L- 4391/ 2024	K K NATH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08	BAIL -2	(S ea t No - 10)
5 2 1	44426 /2024	13.05. 2024	CONTC - 3521/ 2024	M/S.LOKANATH RATH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 10)
5 2 2	44427 /2024	13.05. 2024	ABLAP L- 4389/ 2024	SARAT KUMAR JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 10)
5 2 3	44429 /2024	13.05. 2024	CONTC - 3469/ 2024	A.K. JATI	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 10)
5 2 4	44430 /2024	13.05. 2024	ABLAP L- 4386/ 2024	JYOTI PRAKASH KAR	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 10)
5 2 5	44432 /2024	13.05. 2024	ABLAP L- 4383/ 2024	ASHOK KUMAR SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 10)
5 2 6	44433 /2024	13.05. 2024	CONTC - 3404/ 2024	D.K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 10)

5 2 7	44434 /2024	13.05. 2024	WP (C) - 11336 /2024	R.K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRAN CH-4	(S ea t No - 46)
5 2 8	44435 /2024	13.05. 2024	ABLAP L- 4380/ 2024	ASHOK KUMAR SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-06- 25		(S ea t No - 46)
5 2 9	44436 /2024	13.05. 2024	CONTC - 3182/ 2024	P. BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 46)
5 3 0	44437 /2024	13.05. 2024	CONTC - 3183/ 2024	M/S.ASISH KU. RAY,B.P.RATH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 46)
5 3 1	44438 /2024	13.05. 2024	ABLAP L- 4379/ 2024	BIJAY KUMAR BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 46)
5 3 2	44439 /2024	13.05. 2024	ABLAP L- 4377/ 2024	BIJAY KUMAR BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 46)
5 3 3	44440 /2024	13.05. 2024	CONTC - 3402/ 2024	D.K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 46)
5 3 4	44441 /2024	13.05. 2024	ABLAP L- 4376/ 2024	BIJAY KUMAR BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 08		(S ea t No - 46)

									-46)
535	44442/2024	13.05.2024	CONTC-3403/2024	D.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No - 46)
536	44443/2024	13.05.2024	ABLAP L-4375/2024	R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-1	(Seat No - 4)
537	44444/2024	13.05.2024	WP (C) -11500/2024	C.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	WRIT BRANCH-5	(Seat No - 23)
538	44445/2024	13.05.2024	ABLAP L-4375/2024	P K DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-1	(Seat No - 4)
539	44446/2024	13.05.2024	WP (C) -11631/2024	N. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	WRIT BRANCH-7	(Seat No - 15)
540	44447/2024	13.05.2024	ABLAP L-4454/2024	P K DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-08	BAIL-1	(Seat No - 6)
541	44448/2024	13.05.2024	WP (C) -31755/2022	S.P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	WRIT BRANCH-5	(Seat No - 47)
542	44450/2024	13.05.2024	ABLAP L-4573/2024	G S MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No

									- 47)
5 4 3	44451 /2024	13.05. 2024	ABLAP L- 4522/ 2024	RANJAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 47)
5 4 4	44452 /2024	13.05. 2024	ABLAP L- 4600/ 2024	M K MALLICK	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 47)
5 4 5	44453 /2024	13.05. 2024	ABLAP L- 4578/ 2024	A K MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-06- 27		(S ea t No - 47)
5 4 6	44454 /2024	13.05. 2024	ABLAP L- 4566/ 2024	SAMIR BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 47)
5 4 7	44455 /2024	13.05. 2024	ABLAP L- 4565/ 2024	D K NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 47)
5 4 8	44456 /2024	13.05. 2024	ABLAP L- 4563/ 2024	A K MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 47)
5 4 9	44457 /2024	13.05. 2024	ABLAP L- 4555/ 2024	SAMIR BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 47)
5	44460	13.05.	ABLAP	J PRADHAN	C.O	COUR	Order Dtd. 2024-05-	BAIL	(S

50	/2024	2024	L-4541/2024		.	T NO. 2	09	-2	eat No - 12)
551	44463/2024	13.05.2024	ABLAP L-4540/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No - 12)
552	44464/2024	13.05.2024	ABLAP L-4531/2024	A K MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-06-25	BAIL -2	(Seat No - 9)
553	44466/2024	13.05.2024	ABLAP L-4523/2024	ANITA PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No - 9)
554	44467/2024	13.05.2024	ABLAP L-4444/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No - 9)
555	44468/2024	13.05.2024	ABLAP L-3861/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-29		(Seat No - 9)
556	44473/2024	13.05.2024	ABLAP L-1763/2024	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL -1	(Seat No - 2)
557	44478/2024	13.05.2024	ABLAP L-3895/2024	M D BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-29		(Seat No - 2)
558	44479/2024	13.05.2024	ABLAP L-4119/2024	M D BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-02		(Seat No

									-2)
559	44482/2024	13.05.2024	ABLAP L-4199/2024	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09		(Seat No - 2)
560	44484/2024	13.05.2024	BLAPL -1282/2024	SUBAS SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09		(Seat No - 2)
561	44487/2024	13.05.2024	BLAPL -1257/2024	SUBAS SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09		(Seat No - 2)
562	44492/2024	13.05.2024	ABLAP L-4502/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	BAIL -2	(Seat No - 8)
563	44495/2024	13.05.2024	ABLAP L-4592/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	BAIL -2	(Seat No - 10)
564	44496/2024	13.05.2024	CRLA-449/2024	M.R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-05-08	CRIMINAL APPEAL	(Seat No - 10)
565	44498/2024	13.05.2024	BLAPL -4245/2024	DILLIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	BAIL -2	(Seat No - 10)
566	44502/2024	13.05.2024	ABLAP L-3010/2024	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Seat No - 10)

)
5 6 7	44503 /2024	13.05. 2024	BLAPL - 1208/ 2024	SAROJ KUMAR DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 10)
5 6 8	44507 /2024	13.05. 2024	ABLAP L- 4582/ 2024	ASHUTOSH MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-06- 27		(S ea t No - 10)
5 6 9	44511 /2024	13.05. 2024	BLAPL - 1253/ 2024	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	BAIL -1	(S ea t No - 3)
5 7 0	44513 /2024	13.05. 2024	ABLAP L- 3573/ 2024	JYOTI PRAKASH KAR	C.O .	COUR T NO. 2	Order Dtd. 2024-04- 23		(S ea t No - 3)
5 7 1	44515 /2024	13.05. 2024	ABLAP L- 4579/ 2024	T.R. DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	BAIL -1	(S ea t No - 6)
5 7 2	44519 /2024	13.05. 2024	ABLAP L- 4516/ 2024	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 6)
5 7 3	44521 /2024	13.05. 2024	ABLAP L- 4521/ 2024	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	BAIL -1	(S ea t No - 6)
5 7 4	44522 /2024	13.05. 2024	ABLAP L- 4533/ 2024	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09	BAIL -2	(S ea t No - 9)
5 7	44523 /2024	13.05. 2024	ABLAP L-	SARAT DASH	C.O .	COUR T	Order Dtd. 2024-05- 09		(S ea

5			4583/ 2024			NO. 2			t No - 9)
5 7 6	44524 /2024	13.05. 2024	ABLAP L- 4514/ 2024	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 9)
5 7 7	44541 /2024	13.05. 2024	CRLMC - 1836/ 2024	K.C. SWAIN	C.O .	COUR T NO. 2	Order Dtd. 9999-12- 31		(S ea t No - 9)
5 7 8	44545 /2024	13.05. 2024	ABLAP L- 4233/ 2024	T SETHI	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 06	BAIL -2	(S ea t No - 10)
5 7 9	44546 /2024	13.05. 2024	ABLAP L- 3867/ 2024	R PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-05- 09		(S ea t No - 10)
5 8 0	43901 /2024	13.05. 2024	WP (C) - 11191 /2024	RAKESH KUMAR PATRA	GEN ERA L		Order Dtd. 2024-05- 07	WRIT BRAN CH-2	(S ea t No - 7)
5 8 1	43904 /2024	13.05. 2024	WP (C) - 17104 /2012	RAJUKUMAR SATAPATHY	GEN ERA L		Entire Brief	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 1)
5 8 2	43909 /2024	13.05. 2024	WP (C) - 17105 /2012	RAJUKUMAR SATAPATHY	GEN ERA L		Entire Brief	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 1)
5	43915	13.05.	WP (C)	RAJUKUMAR	GEN		Entire Brief	WRIT	(S

83	/2024	2024	- 17103 /2012	SATAPATHY	ERA L			BRAN CH (DIV ISIO N BENC H)	ea t No - 10 1)
584	43926 /2024	13.05. 2024	RVWPE T- 132/2 013	RAJUKUMAR SATAPATHY	GEN ERA L		Entire Brief		(S ea t No - 10 1)
585	43928 /2024	13.05. 2024	WP (C) - 36566 /2021	RANJAN KUMAR SETHI	GEN ERA L		Petition With Annexures	WRIT BRAN CH-1	(S ea t No - 1)
586	43931 /2024	13.05. 2024	WPC (O A) - 2277/ 2017	RAJUKUMAR SATAPATHY	GEN ERA L		Entire Brief	OA Bran ch	(S ea t No - 1)
587	43933 /2024	13.05. 2024	BLAPL - 2728/ 2024	KALU CHARAN SWAIN	GEN ERA L		Order Dtd. 2024-05- 09		(S ea t No - 1)
588	43936 /2024	13.05. 2024	CRLMC - 996/2 024	APARESH BHOI	GEN ERA L		Order Dtd. 2024-04- 08		(S ea t No - 1)
589	43938 /2024	13.05. 2024	WPC (O AS) - 42/20 14	RAJUKUMAR SATAPATHY	GEN ERA L		Entire Brief	OA Bran ch	(S ea t No - 1)
590	43942 /2024	13.05. 2024	BLAPL - 4307/ 2024	DIBYA PRAKASH MISHRA	GEN ERA L		Order Dtd. 2024-05- 07		(S ea t No - 1)
591	43946 /2024	13.05. 2024	BLAPL - 4183/ 2024	DIBYA PRAKASH MISHRA	GEN ERA L		Order Dtd. 2024-05- 06		(S ea t No - 1)

			2024						No-1)
592	43953/2024	13.05.2024	WP (C) - 1830/2014	RANJAN KUMAR SATAPATHY	GENERAL		Entire Brief		(Seat No-1)
593	43957/2024	13.05.2024	WPC (OAS) - 42/2014	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief	OA Branch	(Seat No-1)
594	43966/2024	13.05.2024	WP (C) - 23085/2014	RAJKUMAR SATAPATHY	GENERAL		Entire Brief		(Seat No-1)
595	43968/2024	13.05.2024	CRLMC - 4309/2023	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No-2)
596	43972/2024	13.05.2024	CMP-376/2024	DEBA KUMAR RATH	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH-1	(Seat No-30)
597	43976/2024	13.05.2024	RSA-466/2005	SWETAMBARA PUROHIT	GENERAL		Judgement Dtd. 2015-06-17		(Seat No-30)
598	43978/2024	13.05.2024	WP (C) - 8473/2006	RAJKUMAR SATAPATHY	GENERAL		Entire Brief		(Seat No-30)
599	43982/2024	13.05.2024	WP (C) - 11373/2024	MANAS PATI	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No-)

									46)
600	43984/2024	13.05.2024	WP (C) - 1608/2014	RAJUKUMAR SATABATHY	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)	(Seat No - 103)
601	43987/2024	13.05.2024	WP (C) - 11314/2024	MANAS PATI	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-4	(Seat No - 46)
602	43990/2024	13.05.2024	WP (C) - 3410/2024	MANAS PATI	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH-4	(Seat No - 46)
603	43992/2024	13.05.2024	CONTC - 9307/2023	MANAS PATI	GENERAL		Order Dtd. 2024-05-09	CONT EMPT	(Seat No - 8)
604	44004/2024	13.05.2024	WP (C) - 31815/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No - 6)
605	44005/2024	13.05.2024	WP (C) - 31888/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Seat No - 6)
606	44006/2024	13.05.2024	CRLMC - 1730/2024	APARESH BHOI	GENERAL		Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No - 6)
607	44007/2024	13.05.2024	CONTC - 10/2023	M/S.MANAS PATI	GENERAL		Order Dtd. 2024-05-06		(Seat No -

									6)
608	44008/2024	13.05.2024	CONTA C- 11/20 23	M/S.MANAS PATI	GEN ERA L		Order Dtd. 2024-05-06 Judgement Dtd. 2024-05-06, Petition,	CONT EMPT	(S ea t No - 2)
609	44009/2024	13.05.2024	RPFAM - 253/2 023	M/S.DEBA KUMAR RATH,A.GOUDA,S.S. PATRA,S.S.PAIKRAY	GEN ERA L		Order Dtd. 2024-04-16	FIRS T APPE AL	(S ea t No - 5)
610	44010/2024	13.05.2024	BLAPL - 1324/ 2024	DIBYA PRAKASH MISHRA	GEN ERA L		Order Dtd. 2024-05-09	BAIL -2	(S ea t No - 9)
611	44011/2024	13.05.2024	WP (C) - 11177 /2024	RAKESH KU PATRA	GEN ERA L		Order Dtd. 2024-05-07	WRIT BRAN CH-2	(S ea t No - 7)
612	44012/2024	13.05.2024	WP (C) - 11183 /2024	RAKESH KU PATRA	GEN ERA L		Order Dtd. 2024-05-07	WRIT BRAN CH-2	(S ea t No - 7)
613	44014/2024	13.05.2024	WP (C) - 11142 /2024	RAKESH KU PATRA	GEN ERA L		Order Dtd. 2024-05-07	WRIT BRAN CH-2	(S ea t No - 7)
614	44082/2024	13.05.2024	WP (C) - 11157 /2024	RAKESH KU PATRA	GEN ERA L		Order Dtd. 2024-05-07	WRIT BRAN CH-2	(S ea t No - 7)
615	44085/2024	13.05.2024	WP (C) - 11182 /2024	RAKESH KU PATRA	GEN ERA L		Order Dtd. 2024-05-07	WRIT BRAN CH-2	(S ea t No - 7)
616	44087/2024	13.05.2024	WP (C) - 11166 /2024	RAKESH KU PATRA	GEN ERA L		Order Dtd. 2024-05-07	WRIT BRAN CH-2	(S ea t No

									-7)
617	44089/2024	13.05.2024	WP (C) - 11222/2024	RAKESH KU PATRA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH-3	(Seat No - 33)
618	44092/2024	13.05.2024	WP (C) - 11560/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH-6	(Seat No - 16)
619	44095/2024	13.05.2024	WP (C) - 28895/2019	RAJUKUMAR SATAPATHY	GENERAL		Order Dtd. 2020-01-08	WRIT BRANCH-4	(Seat No - 17)
620	44098/2024	13.05.2024	OJC-4646/2002	RAJUKUMAR SATAPATHY	GENERAL		Order Dtd. 2008-03-11		(Seat No - 17)
621	44100/2024	13.05.2024	WP (C) - 17105/2012	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
622	44313/2024	13.05.2024	ABLAP L-4461/2024	APURBA DAS	GENERAL		Order Dtd. 2024-05-08		(Seat No - 101)
623	44431/2024	13.05.2024	ABLAP L-6280/2023	PURNA CHANDRA BEHERA	GENERAL		Order Dtd. 2023-09-15	BAIL-2	(Seat No - 8)
624	44449/2024	13.05.2024	CRLMC -	IMAMSHA AKBAR ALIAS IMAM SHAA	GENERAL		Order Dtd. 2024-05-08	CRIMINAL	(Seat

4			413/2024		L			MISC	t No - 7)
625	44458/2024	13.05.2024	ABLAP L-3137/2024	RAJENDRA NARAYAN ROUTH	GENERAL		Order Dtd. 2024-05-13	BAIL-2	(Seat No - 12)
626	44470/2024	13.05.2024	BLAPL -129/2024	SRIKANTA PANDA	GENERAL		Order Dtd. 2024-05-13	BAIL-2	(Seat No - 7)
627	44475/2024	13.05.2024	WA-1010/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-09	WRIT APPEAL	(Seat No - 7)
628	44480/2024	13.05.2024	RVWPE T-385/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-25	CIVIL REVISION	(Seat No - 1)
629	44483/2024	13.05.2024	WA-2013/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-22	WRIT APPEAL	(Seat No - 4)
630	44486/2024	13.05.2024	WA-2014/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-22	WRIT APPEAL	(Seat No - 4)
631	44489/2024	13.05.2024	WA-820/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-05-09	WRIT APPEAL	(Seat No - 2)
632	44490/2024	13.05.2024	WP (C) -10672/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-05-06	WRIT BRANCH-5	(Seat No - 21)

)
6 3 3	44491 /2024	13.05. 2024	WPC (O A) - 708/2 008	SAMPAD KUMAR SUBUDHI	GEN ERA L		Order Dtd. 2022-01- 20	OA Bran ch	(S ea t No - 1)
6 3 4	44494 /2024	13.05. 2024	WPC (O A) - 709/2 008	SAMPAD KUMAR SUBUDHI	GEN ERA L		Order Dtd. 2022-01- 20	OA Bran ch	(S ea t No - 1)
6 3 5	44504 /2024	13.05. 2024	WP (C) - 31947 /2021	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04- 26	WRIT BRAN CH-3	(S ea t No - 11)
6 3 6	44505 /2024	13.05. 2024	WP (C) - 32454 /2021	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04- 26	WRIT BRAN CH-4	(S ea t No - 17)
6 3 7	44506 /2024	13.05. 2024	WP (C) - 32456 /2021	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04- 26	WRIT BRAN CH-4	(S ea t No - 17)
6 3 8	44508 /2024	13.05. 2024	WP (C) - 32458 /2021	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04- 26	WRIT BRAN CH-4	(S ea t No - 17)
6 3 9	44509 /2024	13.05. 2024	WP (C) - 32461 /2021	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04- 26	WRIT BRAN CH-4	(S ea t No - 17)
6 4 0	44516 /2024	13.05. 2024	BLAPL - 4143/ 2024	KISAN BISWAL	GEN ERA L		Order Dtd. 2024-05- 09		(S ea t No -)

									17)
641	44110/2024	13.05.2024	CONTC-3687/2024	B. BEHERA	GENERAL		Order Dtd. 2024-05-09		(Seat No-17)
642	44263/2024	13.05.2024	ABLAP L-3607/2024	A K MOHANTY	GENERAL		Order Dtd. 2024-04-23		(Seat No-17)
643	44325/2024	13.05.2024	WA-91/2024	P. K. ROUSTRAY	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-7)
644	44330/2024	13.05.2024	CMP-1287/2022	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-01-17	WRIT BRANCH-3	(Seat No-12)
645	44332/2024	13.05.2024	WP (C) -4774/2016	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-03-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
646	44348/2024	13.05.2024	WP (C) -20100/2016	A SUNDRAY	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5	(Seat No-23)
647	44411/2024	13.05.2024	WP (C) -8426/2024	SURENDRA DAS	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH-4	(Seat No-27)
64	44421/2024	13.05.2024	WP (C) -	MM PANDA	GENERAL		Order Dtd. 2024-04-25	Petition, Annexure WRIT BRANCH	(Seat

8			10075 /2024		L		,Counter,	CH (DIV ISIO N BENC H-2)	t No - 11 0)
6 4 9	44424 /2024	13.05. 2024	WP (C) - 9371/ 2012	J SAHOO	GEN ERA L		Order Dtd. 2024-04- 15	WRIT BRAN CH-6	(S ea t No - 26)
6 5 0	44428 /2024	13.05. 2024	CONTC - 10630 /2023	D SAMAL	GEN ERA L		Order Dtd. 2024-05- 01	CONT EMPT	(S ea t No - 4)
6 5 1	44459 /2024	13.05. 2024	WP (C) - 3087/ 2024	M R DASH	GEN ERA L		Order Dtd. 2024-02- 27	WRIT BRAN CH-6	(S ea t No - 35)
6 5 2	44461 /2024	13.05. 2024	WP (C) - 16829 /2015	N SINGH	GEN ERA L		Order Dtd. 2024-05- 03	WRIT BRAN CH-8	(S ea t No - 43)
6 5 3	44462 /2024	13.05. 2024	ABLAP L- 12713 /2022	B K HATI	GEN ERA L		Order Dtd. 2023-02- 23Petition,Annexure ,	BAIL -2	(S ea t No - 8)
6 5 4	44465 /2024	13.05. 2024	WA- 1354/ 2023	P K MISHRA	GEN ERA L		Order Dtd. 2023-11- 09	WRIT APPE AL	(S ea t No - 1)
6 5 5	44469 /2024	13.05. 2024	ARBA- 21/20 23	BISOI	GEN ERA L		Order Dtd. 2024-07- 10Petition,Annexure ,Vakalatnama,		(S ea t No - 1)
6 5	44471 /2024	13.05. 2024	WP (C) -	M PAGAL	GEN ERA		Order Dtd. 2024-04- 30	WRIT BRAN	(S ea

6			3230/ 2024		L			CH-1	t No - 4)
6 5 7	44472 /2024	13.05. 2024	WPC (O AC) - 310/2 009	S K SAMAL	GEN ERA L		Order Dtd. 2023-03- 09	OA Bran ch	(S ea t No - 1)
6 5 8	44474 /2024	13.05. 2024	OJC- 4921/ 1990	MADHUSUDAN	GEN ERA L		Order Dtd. 1995-12- 21		(S ea t No - 1)
6 5 9	44476 /2024	13.05. 2024	OJC- 3968/ 1984	MADHUSUDAN	GEN ERA L		Order Dtd. 9999-12- 31		(S ea t No - 1)
6 6 0	44477 /2024	13.05. 2024	WPC (O A) - 1899/ 2015	B K DASH	GEN ERA L		Order Dtd. 2022-06- 24	OA Bran ch	(S ea t No - 1)
6 6 1	44481 /2024	13.05. 2024	WP (C) - 26312 /2019	P DAS	GEN ERA L		Order Dtd. 2024-05- 02	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
6 6 2	44485 /2024	13.05. 2024	WP (C) - 26320 /2019	P C DAS	GEN ERA L		Order Dtd. 2024-05- 02	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
6 6 3	44488 /2024	13.05. 2024	WP (C) - 26316 /2019	P C DAS	GEN ERA L		Order Dtd. 2024-05- 02	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
6	44493	13.05.	WP (C)	M R PRADHAN	GEN		PetitionAnnexure,	WRIT	(S

64	/2024	2024	- 2698/ 2024		ERA L			BRAN CH-2	ea t No - 7)
665	44497 /2024	13.05. 2024	FAO- 144/2 023	G C DAS	GEN ERA L		Order Dtd. 2024-02- 01	MISC · APPE AL SEC.	(S ea t No - 2)
666	44499 /2024	13.05. 2024	WP (C) - 17635 /2016	A K MOHANTY	GEN ERA L		Order Dtd. 2016-10- 26		(S ea t No - 2)
667	44500 /2024	13.05. 2024	WP (C) - 16823 /2021	P C MOHANTY	GEN ERA L		Order Dtd. 2024-05- 02	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
668	44501 /2024	13.05. 2024	WP (C) - 11227 /2024	D SAMAL	GEN ERA L		Order Dtd. 2024-05- 08Petition,Annexure ,	WRIT BRAN CH-3	(S ea t No - 33)
669	44510 /2024	13.05. 2024	FAO- 403/2 018	J P KAR	GEN ERA L		Order Dtd. 2024-05- 02	MISC · APPE AL SEC.	(S ea t No - 2)
670	44512 /2024	13.05. 2024	SA- 144/1 996	J P KAR	GEN ERA L			SECO ND APPE AL	(S ea t No - 6)
671	44514 /2024	13.05. 2024	WPC (O AC) - 2543/ 2018	B N SARANGI	GEN ERA L		Order Dtd. 2022-09- 21Petition,Annexure ,	OA Bran ch	(S ea t No - 1)
672	44517 /2024	13.05. 2024	WP (C) - 16570	S R PATTANAİK	GEN ERA L		Entire Order	WRIT BRAN CH	(S ea t

			/2018					(DIVISION BENCH)	No-104)
673	44518/2024	13.05.2024	WP (C) - 10409/2024	S R PATTANAİK	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
674	44520/2024	13.05.2024	CRLMC - 1992/2023	G R DAS	GENERAL		Order Dtd. 2023-07-03	CRIMINAL MISC	(Seat No-2)
675	44525/2024	13.05.2024	CMP-409/2024	B K RAJ	GENERAL		PetitionAnnexure,	WRIT BRANCH-2	(Seat No-6)
676	44526/2024	13.05.2024	BLAPL - 8051/2006	B K SAHOO	GENERAL		Order Dtd. 2006-08-25		(Seat No-6)
677	44527/2024	13.05.2024	OJC-4720/2000	M R BARIK	GENERAL		Order Dtd. 2018-03-15Petition,Annexure ,Counter,		(Seat No-6)
678	44528/2024	13.05.2024	WP (C) - 2791/2024	A K SAHOO	GENERAL		Order Dtd. 2024-02-21	WRIT BRANCH-3	(Seat No-33)
679	44529/2024	13.05.2024	ABLAP L- 2600/2021	P K BARIK	GENERAL		Order Dtd. 2022-03-10	BAIL-1	(Seat No-8)
680	44530/2024	13.05.2024	WP (C) - 11094	A K PANDA	GENERAL		Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat

			/2024						No-3)
681	44531/2024	13.05.2024	WP (C) - 12222/2022	P K DASH	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH-5	(Seat No-22)
682	44532/2024	13.05.2024	WP (C) - 35791/2023	R SWAIN	GENERAL		Order Dtd. 2023-11-13	WRIT BRANCH-3	(Seat No-33)
683	44533/2024	13.05.2024	CRLMC - 3387/2023	K K PAHIL	GENERAL		Order Dtd. 2024-04-30	CRIMINAL MISC	(Seat No-3)
684	44534/2024	13.05.2024	WP (C) - 1575/2024	G B PARIDA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-6	(Seat No-26)
685	44535/2024	13.05.2024	WP (C) - 15536/2014	P K BARIK	GENERAL		Order Dtd. 2015-12-12 Petition, Annexure, Counter,		(Seat No-26)
686	44536/2024	13.05.2024	WP (C) - 8887/2017	J R SAHOO	GENERAL		Order Dtd. 2024-04-19 Petition, Annexure, Counter, Rejoinder,	WRIT BRANCH-3	(Seat No-28)
687	44537/2024	13.05.2024	WP (C) - 8886/2017	J R SAHOO	GENERAL		Order Dtd. 2024-04-19 Petition, Annexure, Counter,	WRIT BRANCH-3	(Seat No-28)
688	44538/2024	13.05.2024	WP (C) -	K C SWAIN	GENERAL		Order Dtd. 2020-03-17	WRIT BRANCH	(Seat

8			4349/ 2020		L			CH (DIV ISIO N BENC H)	t No - 10 5)
6 8 9	44539 /2024	13.05. 2024	ABLAP L- 4586/ 2024	P K MISHRA	GEN ERA L		Order Dtd. 2024-05- 09		(S ea t No - 10 5)
6 9 0	44540 /2024	13.05. 2024	BLAPL - 4116/ 2006	P K BARIK	GEN ERA L		Order Dtd. 2006-05- 12		(S ea t No - 10 5)
6 9 1	44542 /2024	13.05. 2024	CMP- 420/2 024	T K	GEN ERA L		Order Dtd. 2024-05- 07	WRIT BRAN CH-2	(S ea t No - 6)
6 9 2	44543 /2024	13.05. 2024	BLAPL - 7783/ 2005	P K BARIK	GEN ERA L		Order Dtd. 2005-12- 14		(S ea t No - 6)
6 9 3	44544 /2024	13.05. 2024	ABLAP L- 14794 /2022	P K BARIK	GEN ERA L		Order Dtd. 2023-07- 13	BAIL -2	(S ea t No - 7)

NIC